



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V**MEETING No.** NC/5/MEET/Dec/202223/22**DATED:** 05/01/2023Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Dec/202223/22 dated 05/01/2023 of Norms Committee - V for the year 2022-23 was held on 05/01/2023 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	DGFT(HQ)
2	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
3	Kuldeep Singh, Technical Consultant	Ministry of MSME
4	NAND Lal, Technical Consultant	DPIIT
5	SHAISH KUMAR, Technical Consultant	DGFT
6	ramasrey lal, Technical Consultant	Ministry of Commerce

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	018505000183AM19
RA File Number	039404000655 AM19
Licence No and Date	0310824617/23/10/2018
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and observed that the firm has submitted incomplete reply. Therefore, committee decided to ask the firm to furnish proper reply as under:</p> <ol style="list-style-type: none"> 1. To indicate net content of input (both indigenous & imported) and their wastage for manufacturing export product. Accordingly, to give calculation for requirement of each input. 2. Justification for higher wastage of input, if any. <p>The case stands deferred for re-listing.</p>	

Case No.	2 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	VARAHAMURTI FLEXIRUB INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	018505000198AM19
RA File Number	052404000583 AM19
Licence No and Date	0510409344/15/01/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and observed that information provided by the firm is incomplete and is not justifying the requirement of inputs. Therefore, committee decided to ask the firm to appear before NC for personal hearing to explain their case.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	3 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	018505000356AM19
RA File Number	052404000720 AM19
Licence No and Date	0510410047/26/03/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that case is transferred from NC-6 and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD mentioning export serial no.
2. Waste percentage for each product.
3. Calculation table beginning from initial fabric taken in SQMs, Fabric in SQMs left after first process, wastage in SQMs and percentage occurred, Justification for the same. The same information to go on up-to the final stage of product.

The case stands deferred for re-listing.

Case No.	4 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00000237AM23
RA File Number	052304000036 AM20
Licence No and Date	0510410366/25/04/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and noted that the firm has sought qty. of inputs @ 0.4166 sq mtrs/pc only. But informed that the qty of export is amended and given consumption details for two types of pet jackets i.e. the 36900 pcs @0.819 Sq. mtrs and the 23217 pcs @3.378 Sq. mtrs for total 60117 pcs. No size specifications and CAD/Lay marker for amended qty is given. The width of import is also given in huge range from 40" to 70" and qty sought in running meters only. So, it is not possible to compute the requirement of inputs. Therefore, the committee decided to ask the firm to appear for personal hearing to explain their case.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	5 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	POOJA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00002847AM23
RA File Number	052404000085 AM20
Licence No and Date	0510410584/14/05/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms. Based on recommendation of technical authority, Committee decided approve the input output norms as applied for.</p>	

GSM should be matched in export and import items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00002533AM23
RA File Number	039404000262 AM20
Licence No and Date	0310830055/03/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda along-with other relevant papers and went through the details submitted in this case and noted that firm has requested for re-fixation of norms for Metal Snap Fasteners and Change in UOM of Fabric from Sq. Mtr to Mtr. in approved norms NC Meeting no 7/84-ALC3/2019 Dated 11.07.2019. The committee also noted that UOM of import item-1 is mentioned in amended Adv. Auth. as Sq. Mtr., and earlier norms were also ratified in same UOM, therefore, the request for amendment in Unit of measurement for import item no-1 is rejected and as per revised calculation for requirement for "Metal Snap Fasteners", the qt. amended to 6720000 Nos.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	018505000104AM20
RA File Number	052404000437 AM20
Licence No and Date	0510412317/01/11/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD mentioning import/export serial no
2. Colored Image with marking of each fabric.
3. Measurement chart.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	8 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred

Party Name	REINFORCED EARTH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00002178AM23
RA File Number	052404000354 AM20
Licence No and Date	0510412399/06/11/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee discussed in length and based on recommendation of technical authority, decided to ask the firm to furnish the manufacturing process in detail, indicating wastage at every step to justify 5 % wastage.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	9 / NC/5/MEET/Dec/202223/22		
Case Status	Case Approved		
Party Name	ARJAN IMPEX PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023		
HQ File Number	HQRNORM REVIW00000239AM23		
RA File Number	052304000332 AM20		
Licence No and Date	0510412676/28/11/2019		
Norms Committee Decision:			
The Committee considered the case as per agenda along-with other relevant papers and went through the details submitted in this case and noted that firm has requested for re-fixation of norms. Based on recommendation of technical authority, committee decided to approve the adhoc norms as under:			
Export item	Qty.	Import item	Qty. recommended
BED CUSHION FOR PETS MADE OF 100% POLYESTER FABRIC 60 TO 520 GSM +/-10%	240000 Nos.	100% POLYESTER FABRIC 60 TO 520 GSM +/-10%	0.364 Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	10 / NC/5/MEET/Dec/202223/22		
Case Status	Case Approved		
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023		
HQ File Number	HQRNORM REVIW00001485AM23		

RA File Number	039504000920 AM20
Licence No and Date	0310833527/18/12/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for fixation of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and decided to approve the adhoc norms as applied for.</p> <p>GSM should be matched in the export and import items.</p> <p>*Accessories- Net to Net with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	11 / NC/5/MEET/Dec/202223/22
Case Status	Case Rejected
Party Name	SAHU EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00002285AM23
RA File Number	052404000577 AM20
Licence No and Date	0510412953/18/12/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for fixation of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and also noted that firm was asked to appear before NC to explain their case but no response received from the firm. Therefore, committee decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	12 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	GORSIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	018505000183AM20
RA File Number	022404000195 AM20
Licence No and Date	0210209793/26/02/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that case is transferred from NC-6 for fixation of norms. The committee discussed it and based on recommendation of technical authority, decided to ask the firm to furnish the following:</p> <p>1. what are the exact export items?</p>	

2. The Fabric of different varieties is a vague term, please indicate the exact name of imported fabric along with fiber constituents, GSM of fabric.
3. Indicate the usage of imported fabrics in export item.
4. Justification for consumption of required qty. of fabric per export item along with size specifications and fabric cutting plan/lay marker or CAD.
5. Image/sketch of each export item by indicating the usage of fabric in it.

The case stands deferred.

Case No.	13 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00001659AM23
RA File Number	039504000110 AM21
Licence No and Date	0310836384/26/05/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for fixation of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and decided to approve the adhoc norms as applied for.</p> <p>GSM should be matched in the export and import items.</p> <p>*Accessories- Net to Net with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	14 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	018505000267AM21
RA File Number	052404000228 AM21
Licence No and Date	0510414903/17/08/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that case is transferred from NC-6 for fixation of norms. The committee decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	15 / NC/5/MEET/Dec/202223/22
----------	------------------------------

Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	018505000289AM21
RA File Number	052404000273 AM21
Licence No and Date	0510415166/10/09/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that case is transferred from NC-6 for fixation of norms. Based on recommendation of technical authority, the committee decided to ask the firm to furnish the flowing:</p> <ol style="list-style-type: none"> 1. CAD mentioning import/export serial no 2. Colored Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred.</p>	

Case No.	16 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	R K INDUSTRIES IV
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	018405000786AM21
RA File Number	042404000107 AM21
Licence No and Date	0410167151/12/10/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and decided to defer the case for personal hearing in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	17 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	SAGAR METALLICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00001646AM23
RA File Number	52AA04004705 AM21
Licence No and Date	5211000068/24/12/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.

The case stands deferred.

Case No.	18 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00001554AM23
RA File Number	03AA04022380 AM21
Licence No and Date	0311001649/11/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
Raincoats Made of 100% POLYESTER WOVEN DYED PU LAMINATED GSM 140+/-10%	1600 Nos.	100 PERCENT POLYESTER WOVEN DYED PU LAMINATED GSM 140 PLUS MINUS 10 PERCENT	5088 Sq. Mtr.
		100 PERCENT POLYESTER KNITTED DYED GSM 143 PLUS MINUS 10 PERCENT LINNING FOR COLLOR	168 Sq. Mtr.
		QUILT LINING POLYESTER GSM 185 PLUS MINUS 10 PERCENT	3456 Sq. Mtr.
		50 PERCENT COTTON 50 PERCENT POLYESTER WOVEN DYED GSM 125 PLUS MINUS 10 PERCENT INSIDE POCKET LINNING	506 Sq. Mtr.
		65 PERCENT POLIESTER 35 PERCENT COTTON WOVEN DYED GSM 245 PLUS MINUS 10 PERCENT POCKET LINNING	885 Sq. Mtr.

GSM should be matched in the export and import items.

*Accessories- Net to Net with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	19 / NC/5/MEET/Dec/202223/22
----------	------------------------------

Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00001575AM23
RA File Number	03AA04022562 AM21
Licence No and Date	0311001541/16/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the adhoc norms as applied for.</p> <p>GSM should be matched in the export and import items.</p> <p>Accessories- Net to Net with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	20 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00004535AM23
RA File Number	05AA04035428 AM21
Licence No and Date	0511001461/25/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms as their case was approved in NC meeting No NC/5/MEET/Sep/202122/9 date 07.01.2022. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to enhance the quantity recommended for import item of FINISHED COW LEATHER to Net + 7.5 % and all other quantities and conditions of cases will remain unchanged.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	21 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00001481AM23
RA File Number	03AA04026483 AM21
Licence No and Date	0311002156/02/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. Based on recommendation of technical authority, committee decided to re-fix the input output norms as under:

S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	Ladies FS Shirt – 100% Polyester Woven Dyed Fabric 60 GSM+/-10%	562 Nos.	100% Polyester Woven Dyed Fabric 60 GSM+/-10%	2.23 Sq. Mtr./Pc
2.	Ladies Wrap Skirt – 100% Polyester Woven Dyed Fabric 60 GSM+/-10%	214 Nos.	100% Polyester Woven Dyed Fabric 60 GSM+/-10%	2.50 Sq. Mtr./Pc
3.	Ladies Wrap Skirt – 100% Polyester Woven Dyed Fabric 60 GSM+/-10%	428 Nos.	100% Polyester Woven Dyed Fabric 60 GSM+/-10%	2.63 Sq. Mtr./Pc
4.	Ladies FS Shirt – 100% Polyester Woven Dyed Fabric 60 GSM +/-10%	107 Nos.	100% Polyester Woven Dyed Fabric 60 GSM +/-10%	4.50 Sq. Mtr./Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	22 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00004656AM23
RA File Number	05AA04037940 AM21
Licence No and Date	0511001589/08/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for deletion of style no from approved norms in NC meeting no NC/5/MEET/Apr/2022-23/03 (Part-II) Dated 07.06.22, held on 08.07.22. The committee discussed it and decided to ask the firm to clarify as to why they have not mentioned style number and the evidence that they have exported the same product for which they had obtained authorization.

The case stands deferred.

Case No.	23 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00000287AM22
RA File Number	04AA04009489 AM21
Licence No and Date	0411000624/01/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	DECORATIVE POUCHES SIZE 150MM X 230 MM MADE OUT OF 100 PERCENTAGE POLYESTER PLEATED SATIN FABRIC GSM 150 (+/-5 PERCENTAGE) WIDTH 150 CMS	100800 Nos.	100 PERCENTAGE POLYESTER 1.02 SQ METER/SQ METER PLEATED SATIN FABRIC GSM 150 (+/-5 CONTENT IN EXPORT PERCENTAGE) WIDTH 150 CMS POLYESTER CORD 3MM WITH 1.01 METER/METER ASOORTED COLOURS CONTENT IN EXPORT	
2.	DECORATIVE POUCHES SIZE 150MM X 285 MM MADE OUT OF 100 PERCENTAGE POLYESTER PLEATED SATIN FABRIC GSM 150 (+/-5 PERCENTAGE) WIDTH 150 CMS	93600 Nos.	100 PERCENTAGE POLYESTER 1.02 SQ METER/SQ METER PLEATED SATIN FABRIC GSM 150 (+/-5 CONTENT IN EXPORT PERCENTAGE) WIDTH 150 CMS POLYESTER CORD 3MM WITH 1.01 METER/METER ASOORTED COLOURS CONTENT IN EXPORT	
3.	DECORATIVE POUCHES SIZE 210 MM X 335 MM MADE OUT OF 100 PERCENTAGE POLYESTER PLEATED SATIN FABRIC GSM 150 (+/-5 PERCENTAGE) WIDTH 160 CMS	160860 nos.	100 PERCENTAGE POLYESTER 1.02 SQ METER/SQ METER PLEATED SATIN FABRIC GSM 150 (+/-5 CONTENT IN EXPORT PERCENTAGE) WIDTH 160 CMS POLYESTER CORD 3MM WITH 1.01 METER/METER ASOORTED COLOURS CONTENT IN EXPORT	
4.	DECORATIVE POUCHES SIZE 250 MM X 385 MM MADE OUT OF 100 PERCENTAGE POLYESTER PLEATED SATIN FABRIC GSM 150 (+/-5 PERCENTAGE) WIDTH 150 CMS	34560 Nos.	100 PERCENTAGE POLYESTER 1.02 SQ METER/SQ METER PLEATED SATIN FABRIC GSM 150 (+/-5 CONTENT IN EXPORT PERCENTAGE) WIDTH 150 CMS POLYESTER CORD 3MM WITH 1.01 METER/METER ASOORTED COLOURS CONTENT IN EXPORT	

GSM should be matched in the export and import items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	24 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	PANORAMA EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00000213AM23
RA File Number	05AA04043117 AM21
Licence No and Date	0511002042/01/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. Based on recommendation of technical authority, committee decided to re-fix the input output norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	<p>Infant Dresses</p> <p>Style No: ZB 211</p> <p>100% Nylon Knitted Base with 100% Polyester Embroidery. GSM: 235 (+ / - 10%) (Variation) With Indigenous Lining</p>	<p>584</p> <p>Nos.</p>	<p>100% Nylon Knitted Base with 100% Polyester Embroidery. GSM: 235 (+ / - 10%) (Variation)</p>	<p>408.80</p> <p>SQM</p>
2	<p>Infant Dresses</p> <p>Style No: ZB 211</p> <p>100% Nylon Knitted Base with 100% Polyester Embroidery. GSM: 235 (+ / - 10%) (Variation) With Indigenous Lining</p>	<p>1856</p> <p>Nos.</p>	<p>100% Nylon Knitted Base with 100% Polyester Embroidery. GSM: 235 (+ / - 10%) (Variation)</p>	<p>1114</p> <p>SQM</p>
3	<p>Girls Dresses</p> <p>Style No: ZB 211</p> <p>100% Nylon Knitted Base with 100% Polyester Embroidery. GSM: 235 (+ / - 10%) (Variation) With Indigenous Lining</p>	<p>1516</p> <p>Nos.</p>	<p>100% Nylon Knitted Base with 100% Polyester Embroidery. GSM: 235 (+ / - 10%) (Variation)</p>	<p>1091.52</p> <p>SQM</p>

4	<p>Infant Dress</p> <p>Style No: ZB 210</p> <p>92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics. GSM: 250 (+ / - 10%) (Variation) With Indigenous Lining</p>	<p>1709</p> <p>Nos.</p>	<p>92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics. GSM: 250 (+ / - 10%) (Variation)</p>	<p>205</p> <p>KGS</p>
5	<p>Infant Dress</p> <p>Style No: ZB 210</p> <p>92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics. GSM: 250 (+ / - 10%) (Variation) With Indigenous Lining</p>	<p>2669</p> <p>Nos.</p>	<p>92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics. GSM: 250 (+ / - 10%) (Variation)</p>	<p>320</p> <p>KGS</p>
6	<p>Girls Dress</p> <p>Style No: ZB 210</p> <p>92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics. GSM: 250 (+ / - 10%) (Variation) With Indigenous Lining</p>	<p>789</p> <p>Nos.</p>	<p>92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics. GSM: 250 (+ / - 10%) (Variation)</p>	<p>95</p> <p>KGS</p>
7	<p>Infant Dresses</p> <p>Style No: ZB 217</p> <p>92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics With Glitter Print Fabrics. GSM : 250 (+ / - 10%) (Variation) With Indigenous Lining.</p>	<p>1530</p> <p>Nos.</p>	<p>92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics With Glitter Print Fabrics. GSM : 250 (+ / - 10%) (Variation)</p>	<p>104</p> <p>KGS</p>
8	<p>Girls Dress</p> <p>Style No: ZB 217</p> <p>92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics With Glitter Print Fabrics. GSM: 250 (+ / - 10%) (Variation) With Indigenous Lining.</p>	<p>4178</p> <p>Nos.</p>	<p>92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics With Glitter Print Fabrics. GSM: 250 (+ / - 10%) (Variation)</p>	<p>284</p> <p>KGS</p>

9	Girls Dress Style No : ZB 217 92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics With Glitter Print Fabrics. GSM: 250 (+ / - 10%) (Variation) With Indigenous Lining.	2650 Nos.	92% Polyester 8% Elastane Knitted Dyed Velvet Fabrics With Glitter Print Fabrics. GSM: 250 (+ / - 10%) (Variation)	180 KGS
10	Infant Dress Style No: ZB 208 98% Polyester 2% Elastane Knitted Dyed Velvet Fabrics With Gold Foil Fabrics. GSM : 250 (+ / - 10%) (Variation) With Indigenous Lining.	1299 Nos.	98% Polyester 2% Elastane Knitted Dyed Velvet Fabrics With Gold Foil Fabrics. GSM: 250 (+ / - 10%) (Variation)	922 KGS
11	Infant Dress Style No : ZB 208 98% Polyester 2% Elastane Knitted Dyed Velvet Fabrics With Gold Foil Fabrics. GSM : 250 (+ / - 10%) (Variation) With Indigenous Lining.	3111 Nos.	98% Polyester 2% Elastane Knitted Dyed Velvet Fabrics With Gold Foil Fabrics. GSM: 250 (+ / - 10%) (Variation)	2209 KGS
12	Girls Dress Style No : ZB 208 98% Polyester 2% Elastane Knitted Dyed Velvet Fabrics With Gold Foil Fabrics. GSM : 250 (+ / - 10%) (Variation) With Indigenous Lining.	1765 Nos.	98% Polyester 2% Elastane Knitted Dyed Velvet Fabrics With Gold Foil Fabrics. GSM: 250 (+ / - 10%) (Variation)	1059 KGS
13	Infant Jacket (JG Brushed Check Jacket) Style No: ZB 350 100% Polyester Knitted Dyed Fur Fabrics. GSM: 240 (+/-10%) (Variation) With Indigenous Lining.	1448 Nos.	100% Polyester Knitted Dyed Fur Fabrics. GSM: 240 (+/-10%) (Variation)	263 KGS

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	25 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00004533AM23
RA File Number	05AA04003242 AM22
Licence No and Date	0511002218/16/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms as their case was approved in NC meeting No NC/5/MEET/Sep/202122/9 date 07.01.2022. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to enhance the quantity recommended for import item of Finished cow leather to Net + 7.5 % and all other quantities and conditions of cases will remain unchanged.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	26 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	PRIME SHOES
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00004623AM23
RA File Number	04AA04005014 AM22
Licence No and Date	0411000927/03/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted firm has submitted incomplete reply. The committee discussed it and based on recommendation of technical authority, decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Specification/ thickness import item NEW BOOTY COW CRUST LEATHER, 2. Calculation for the requirement of NEW BOOTY COW CRUST LEATHER for manufacturing Export item, CLEARLY INDICATING WHETHER Synthetic lining and insole socks will be procured locally and also fill 4 E Annexure indicating indigenous items. 3. Whether it will be Ladies Closed Leather shoe uppers as per SION G-22, published in HAND BOOK of procedure Vol II. <p>The case stands deferred.</p>	

Case No.	27 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred

Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00127157AM22
RA File Number	05AA04042743 AM22
Licence No and Date	0511003389/30/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	28 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00004531AM23
RA File Number	05AA04052634 AM22
Licence No and Date	0511003569/09/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and noted that firm has requested for fixation of norms as their case was rejected in NC due to non-submission of requisite information. The committee discussed it and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	29 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00154989AM22
RA File Number	05AA04067365 AM22
Licence No and Date	0511004030/05/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	30 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00166441AM22
RA File Number	05AA04071235 AM22
Licence No and Date	0511004220/19/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	31 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00004324AM23
RA File Number	07AA04023406 AM22
Licence No and Date	0711001807/31/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	32 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00180672AM22
RA File Number	05AA04077088 AM22
Licence No and Date	0511004625/09/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and noted that firm has submitted all the CAD mentioning export serial no. The committee discussed it and decided to defer the case for examination</p>	

& comments of concerned technical authority.

The case stands deferred.

Case No.	33 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00004534AM23
RA File Number	05AA04085260 AM22
Licence No and Date	0511005003/28/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and noted that firm has requested for qty. enhancement for export item 1, 4. Based on recommendation of technical authority, committee decided to ask the firm to furnish the following</p> <ol style="list-style-type: none"> 1. Justification for review. 2. Most efficient and legible copy of CAD. 3. Sample of both the export product. <p>The case stands deferred.</p>	

Case No.	34 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00204299AM22
RA File Number	05AA04089167 AM22
Licence No and Date	0511005242/06/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	35 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023

and Date				
HQ File Number	HQRNORM REVIW00002155AM23			
RA File Number	03AA040110146 AM22			
Licence No and Date	0311007663/12/10/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along-with other relevant papers and went through the details submitted in this case and noted that firm has requested for –fixation as their case was rejected in NC Meeting no NC/5/MEET/Jul/202223/4date 08.07.2022 due to non-submission of requisite information. The Committee decided to fix the ad-hoc norms as per comments of technical authority given on portal as under:				
S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	Scarves/ Stoles/ Pareo/ Handkerchief – 100% Polyester, Woven Dyed Fabric GSM 79, (+/-10%)	570 Nos.	100% Polyester, Woven Dyed Fabric, GSM 79, (+/-10%)	607.05 SQM
2	Scarves/ Stoles/ Pareo/ Handkerchief – 100% Polyester, Woven Printed Fabric GSM 79, (+/-10%)	288 Nos.	100% Polyester, Woven Dyed Fabric, GSM 79, (+/-10%)	185.98 SQM
3	Scarves/ Stoles/ Pareo/ Handkerchief – 100% Polyester, Woven, Yarn Dyed Fabric 79 GSM (+ / - 10%)	240 Nos.	100% Polyester, Woven, Yarn Dyed Fabric 79 GSM (+ / - 10%)	255.60 SQM
4	Ladies Full Sleeve Shirt - 100 Percent Polyester, Woven Dyed Fabric 79 GSM (+/-10%)	1134 Nos.	100 Percent Polyester, Woven Dyed Fabric 79 GSM (+/-10%)	3118.50 SQM
5	Ladies Full Sleeve Shirt - 100 Percent Polyester, Woven	936	100 Percent Polyester, Woven Dyed Fabric 79 GSM (+/-10%)	2574

	Printed Fabric 79 GSM (+/-10%)	Nos.		SQM
6	Ladies Full Sleeve Shirt - 100 Percent Polyester, Woven, Yarn Dyed Fabric 79 GSM (+/-10%)	612 Nos.	100% Polyester, Woven, Yarn Dyed Fabric 79 GSM (+/-10%)	11683 SQM
7	Ladies Full Sleeve Shirt - 100 Percent Polyester, Woven Dyed Fabric 79 GSM (+/-10%)	684 Nos.	100 Percent Polyester, Woven Dyed Fabric 79 GSM (+/-10%)	1881 SQM
8	Ladies Full Sleeve Shirt - 100 Percent Polyester, Woven Dyed Fabric 79 GSM (+/-10%)	1008 Nos.	100 Percent Polyester, Woven Dyed Fabric 79 GSM (+/-10%)	2772 SQM
9	Ladies Full Sleeve Shirt - 100 Percent Polyester, Woven, Yarn Dyed Fabric 79 GSM (+/-10%)	1464 Nos.	100% Polyester, Woven, Yarn Dyed Fabric 79 GSM (+/-10%)	4026 SQM
10	Ladies Full Sleeve Shirt - 100 Percent Polyester Woven Dyed Fabric 60 GSM (+/-10%)	250 Nos.	100 Percent Polyester Woven Dyed Fabric 60 GSM (+/-10%)	687.50 SQM
11	Ladies Wrap Skirt - 100 Percent Polyester Woven Dyed Fabric 60 GSM (+/-10%)	150 Nos.	100 Percent Polyester Woven Dyed Fabric 60 GSM (+/-10%)	223.65 KGS
12	Gents Bermuda - 100 Percent	664	100 Percent Polyester, Woven	996.00

	Polyester, Woven Dyed Fabric 79 GSM, 100 Percent Polyester, Knitted Solid Fabric 170 GSM, 84 Percent Polyester 16 Percent Spandex ,Knitted Solid Fabric , 184 GSM, 100 Percent Polyester, Knitted Solid Fabric , 91 GSM	Nos.	Dyed Fabric 79 GSM (+/-10%)	SQM
			100 Percent Polyester, Knitted Solid Fabric 170 GSM (+/-10%)	95.62 SQM
			84 Percent Polyester 16 Percent Spandex, Knitted Solid Fabric, 184 GSM (+/-10%)	332.84 SQM
			100 Percent Polyester, Knitted Solid Fabric, 91 GSM (+/-10%)	146.41 SQM
13	Gents Bermudas - 100 Percent Polyester, Woven Printed Fabric 79 GSM, 100 Percent Polyester, Knitted Solid Fabric 170 GSM, 84 Percent Polyester 16 Percent Spandex ,Knitted Solid Fabric , 184 GSM, 100 Percent Polyester, Knitted Solid Fabric , 91 GSM	414 Nos.	100% Polyester, Woven Printed Fabric 79 GSM (+/-10%)	591.81 SQM
			100% Polyester, Knitted Solid Fabric 170 GSM (+/-10%)	59.62 SQM
			84 Percent Polyester 16 Percent Spandex, Knitted Solid Fabric, 184 GSM (+/-10%)	207.53 SQM
			100% Polyester, Knitted Solid Fabric, 91 GSM (+/-10%)	152.15 SQM

All the accessories-Net to Net with accountability

RA concerned to take further necessary action subject to compliance of other usual conditions.

Case No.	36 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00214974AM22
RA File Number	03AA040109297 AM22
Licence No and Date	0311007743/18/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and noted that firm has submitted their reply and same has been mailed. The committee discussed it and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	37 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00222246AM22
RA File Number	05AA04092948 AM22
Licence No and Date	0511005590/22/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm was asked to furnish the following:</p> <ol style="list-style-type: none"> 1. Justification of two fabrics used in both export items. 2. Justification for requirement of fabric in export-1. <p>The firm has submitted improper reply and submitted CAD, Image and measurement chart in their reply. Hence committee decided to send a final reminder to furnish the proper reply as mentioned above along-with sample of the export product.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	38 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	RICHA & CO
Meeting Number	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023

and Date			
HQ File Number	HQRNORM REVIW00004536AM23		
RA File Number	05AA04094420 AM22		
Licence No and Date	0511005750/28/10/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to enhance the quantity recommended as under:			
Export item	Qty.	Import item	Qty. Recommendation
LADIES SHORTS STYLE NO. 72623SPH000016, 72823SPH000016 MADE OF 52 PERCENT LINEN 45 PERCENT RAYON 3 PERCENT SPANDEX YARN DYED WOVEN FABRIC GSM 150+/- 10 PERCENT	4680 Nos.	52 PERCENT LINEN 45 PERCENT RAYON 3 PERCENT SPANDEX YARN DYED WOVEN FABRIC GSM 150+/-10 PERCENT	1.85 Sq. Mtr/Pc
LADIES SHORTS STYLE NO. 72623SPH000014 MADE OF 52 PERCENT LINEN 45 PERCENT RAYON 3 PERCENT SPANDEX BLEACHED WOVEN FABRIC GSM 150+/- 10 PERCENT	2866 Nos.	52 PERCENT LINEN 45 PERCENT RAYON 3 PERCENT SPANDEX BLEACHED WOVEN FABRIC GSM 150+/-10 PERCENT	1.82 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	39 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00231105AM22
RA File Number	05AA04094621 AM22
Licence No and Date	0511005791/29/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and noted that firm has submitted their reply. The committee discussed it and decided to defer the case for examination & comments of concerned	

technical authority.

The case stands deferred.

Case No.	40 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00239919AM22
RA File Number	05AA04095125 AM22
Licence No and Date	0511005927/02/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm was asked to furnish the justification for use of two fabrics in garment and firm has submitted only CAD, Image and measurement chart. Therefore, committee decided to ask the firm to furnish their justification along with sample of the product.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	41 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00004530AM23
RA File Number	05AX04000001 AM22
Licence No and Date	0511006660/06/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	42 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00279619AM22
RA File Number	03AA040115471 AM22

Licence No and Date	0311009295/08/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	43 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00003390AM23
RA File Number	03AX04000113 AM22
Licence No and Date	0311009373/10/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>Accessories are allowed on “Net to Net” basis with accountability.</p> <p>GSM should be matched in export and import items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	44 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00002100AM23
RA File Number	03AX04000751 AM22
Licence No and Date	0311010530/14/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm’s representative has appeared before NC to explain their case and submitted panel wise calculation for requirement of fabric for enhancement. The committee discussed it and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>Accessories are allowed on “Net to Net” basis with accountability.</p> <p>GSM should be matched in export and import items.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	45 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00341231AM22
RA File Number	04AX04000157 AM22
Licence No and Date	0411002530/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export Item: GENTS LEATHER SHOES

Qty.: 8480 Nos

Import items:

S. No	DESCRIPTION	Specification	Qty. Recommended
1	PU SYNTHETIC LINING	PU Lining Material – 0.7 mm substance	0.0316 X8480 = 268 sq. yard
2	Elastic	30 mm Elastic (70% polyester +30 % rubber	Net content + 1% wastage
3	OUT SOLE	EVA & Rubber moulded outsole	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	46 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00373081AM22
RA File Number	04AX04000272 AM22
Licence No and Date	0411002792/02/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to ask the firm to furnish the following:

1. Compare the requirement with respective SION given at Handbook of procedure Vol II. (As comparison has been made only for one SION)
2. To submit accordingly the details giving specification etc. for each item.

The case stands deferred for re-listing.

Case No.	47 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00375412AM22
RA File Number	05AX04001156 AM22
Licence No and Date	0511010679/04/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm is importing colour shift film (gold to green) and exporting security thread colour shift (gold to green) to govt. agency. The committee felt that export item appears sensitive item, therefore decided to send this case to export division for their comments.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	48 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00379341AM22
RA File Number	32AX04000191 AM22
Licence No and Date	3211002698/08/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firms' representative had appeared before NC on VC to explain their case. The committee heard it and advised to submit the following:</p> <ol style="list-style-type: none"> 1. Qty. Of import item no1, 2 and 3 in kg and its net content in export. 2. Justification of qty. of import with the help of CAD. <p>The case stands deferred for re-listing.</p>	

Case No.	49 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00389761AM22
RA File Number	04AX04000330 AM22
Licence No and Date	0411002916/16/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	50 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00399491AM22
RA File Number	05AX04001355 AM22
Licence No and Date	0511011321/24/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	51 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00000011AM23
RA File Number	04AX04000381 AM22
Licence No and Date	0411003017/01/04/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p>	

Taking cue from G-8 and G-13, the following norms are recommended:

Export item-1: GENTS LEATHER HALF BOOT UPPER

Qty.: 37690 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended
1	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	11400	1.619 X 11400 = 18455.74 in Sqft
2	COW FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 2mm)	13360	2.734 X 13360 = 36530.25 in Sqft
3	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	4000	1.834 X 4000 = 7336 in Sqft
4	COW FINISHED LEATHER	SPLIT 2,0 HYDROT. BL (Bovine Upper Leather 2mm)	2000	0.396 X 2000 = 792 in Sqft
5	COW FINISHED LEATHER	SPLIT 1,4 BLACK (Bovine Upper Leather 1.4mm)	2000	0.53 X 2000 = 1060 in Sqft
6	COW FINISHED LEATHER	02M MATT 0PM 2,0-2,2 (Bovine Upper Leather 2mm)	1050	2.82 X 1050 = 2961 in Sqft
7	COW FINISHED LEATHER	NUBUCK 1,9 BLACK (Bovine Upper Leather 1.9mm)	2620	2 X 2620 = 5240 in Sqft
8	COW FINISHED LEATHER	FULLGR 2,0 BLACK GT (Bovine Upper Leather 2mm)	860	2.503 X 860 = 2152.58 in Sqft
9	COW FINISHED LEATHER	SPLIT 2,0 HYDROT. (Bovine Upper Leather 2mm)	640	1.186 X 640 = 759.04 in Sqft
10	COW FINISHED LEATHER	FULLGR NIR 2,0 BLACK (Bovine Upper Leather 2mm)	4400	3.676 X 4400 = 16176.40 in Sqft
11	COW FINISHED LEATHER	TONGUE NIR 1,3 BLACK (Bovine Upper Leather 1.3mm)	4400	1.369 X 4400 = 6023.20 in Sqft

				2.5865 X 37690 =97486.20 in Sqft
73	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	4000	Net to net in Pcs
74	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	27750	Net to net in Pcs
75	HEAT TRANSFER LABEL	TRANSFER TRACTIONPRO (Brand Label)	2000	Net to net in Pcs
12	FOAM	Air memory 8mm (Memory Foam 8mm)	15810	Net to Net in Sqmtr
13	FOAM	Cell Foam 8mm (Cell Foam 8mm)	27290	Net to Net in Sqmtr
15	REFLECTIVE LINING	REFLECTIVE ORANGE (Upper Reflector)	9670	Net to Net in Sqmtr
16	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	4740	Net to Net in Sqmtr
17	REFLECTIVE LINING	REFLECTIVE GREY (Upper Reflector)	2620	Net to Net in Sqmtr
14	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	3260	0.02 X 3260 = 66.48 in Sqmtr
41	THERMOPLASTIC COUNTER	STIFF3 M74 (Stiffener)	860	Net to net in Pairs
40	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	26570	1 X 26570 = 26570 in Pairs
25	KNITTED LINING	Lining material blk grey (Felt Lining)	1300	0.206 X 1300 = 267.80 in Sqmtr
26	KNITTED LINING	CORELLE + CORELLE (Cambrelle Lining)	4400	0.1 X 4400 = 438.40 in Sqmtr
18	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	16670	0.046 X 16670 = 759.80 in Sqmtr

34	MESH LINING	Spacer Lining Material Grey (Mesh Lining With Foam)	9810	0.172 X 9810 = 1689.15 in Sqmtr
35	MESH LINING	Spacer Lining Material Black (Mesh Lining With Foam)	4800	0.13 X 4800 = 624.84 in Sqmtr
19	NON WOVEN FELT LINING	PRIMALOFT 1007F/200G (Felt Lining)	1050	0.144 X 1050 = 151.20 in Sqmtr
20	NON WOVEN LINING	INTERLINING +GLUE WH (Vamp Lining)	7000	0.043 X 7000 = 303.80 in Sqmtr
21	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	30030	0.023 X 30030 = 690.66 in Sqmtr
22	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	11810	0.107 X 11810 = 1268.99 in Sqmtr
23	NON WOVEN LINING	MYCROSUEDE 2,0 GT BL (Micro Suede 2mm)	2620	0.085 X 2620 = 222.70 in Sqmtr
24	KNITTED LINING	CORDURA BOX GREY+100 (Upper Mesh Lining)	8760	0.067 X 8760 = 588.09 in Sqmtr
27	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	20860	0.028 X 20860 = 593.47 in Sqmtr
28	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	14350	0.065 X 14350 = 927.42 in Sqmtr
29	SYNTHETIC LINING	NAPPA SOFT GT (Synthetic Lining)	5960	0.04 X 5960 = 235.59 in Sqmtr
30	SYNTHETIC LINING	NAPPA SOFT LINING (Synthetic Lining)	1050	0.072 X 1050 = 75.60 in Sqmtr
36	MESH LINING	NETVISION BL-GR +100 (Upper Mesh Lining)	4620	0.122 X 4620 = 565.92 in Sqmtr
37	MESH LINING	RANDORIX ORANGE (Mesh Lining)	4000	0.183 X 4000 = 732 in Sqmtr
				0.269 X 37690=10135.40 in Sqmtr

31	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	3260	Net to Net in Sqmtr
32	PILE LINING	MIXWOOL BLACK (Wool Lining)	12060	Net to Net in Sqmtr
38	FUR LINING	FUR TEXT BLACK SHORT (Wool Lining)	2000	Net to Net in Sqmtr
33	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	3260	0.023 X 3260 = 75.62 in Sqmtr
39	PLASTIC FOAM	METATARASAL XRD SIZE (Plastic Tongue Foam Component)	4000	Net to Net In Pairs
42	UPPER CUT COMPONENT	PRINT M1343ORA (Micro Suede Upper Component)	4000	Net to Net In Pairs
99	VELCRO	100mm Velcro loop, Black (Velcro)	1910	Net+ 1% wastage in Mtr
100	VELCRO	100mm Velcro Hook Black (Velcro)	1910	Net+ 1% wastage in Mtr
70	ZIP FASTENER	ZIPPER 8MM BL (Zip fasteners)	8760	Net+ 1% wastage in Pcs
90	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	2000	Net to Net in Mtr
91	METAL FITTING	B978-15 LACE (Metal Wire Lace)	16430	Net to Net in Mtr
62	METAL FITTING	SAMMI ROLLER (Gunmetal Flat Eyelet)	640	Net+ 1% wastage in Pcs
63	METAL FITTING	RIVET 4/7/7 GUNMETA (Gunmetal Flat Eyelet)	5450	Net+ 1% wastage in Pcs
64	METAL FITTING	WASHER 4,5/8,5/0,7 (Gunmetal Flat Eyelet, Washer)	4400	Net+ 1% wastage in Pcs
65	METAL FITTING	D-RING 404/7 GUNMETA (Metal Hook)	10760	Net+ 1% wastage in Pcs
67	METAL FITTING	RIVET 4/8/7 GUNMETAL (Gunmetal Flat Eyelet, Washer)	8760	Net+ 1% wastage in Pcs

49	PLASTIC LACE LOOP	B1818 EYEST.GUIDE 15 (Plastic Lace Loop)	8760	Net to Net In Pcs
50	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	11810	Net to Net In Pcs
51	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	2620	Net to Net In Pcs
52	PLASTIC LACE LOOP	B628A EYESTAYGUIDE15 (Plastic Lace Loop)	2620	Net to Net In Pcs
53	PLASTIC LACE LOOP	B631B EYESTAYGUIDE30 (Plastic Lace Loop)	2620	Net to Net In Pcs
54	PLASTIC LACE LOOP	GP 872 RED/BLACK (Plastic Lace Loop)	640	Net to Net In Pcs
55	PLASTIC LACE LOOP	APERTURE GUIDE 30MM (Plastic Lace Loop)	4000	Net to Net In Pcs
56	PLASTIC LACE LOOP	B1568 L6 EYESTAY BLA (Plastic Lace Loop)	2000	Net to Net In Pcs
57	PLASTIC LACE LOOP	B1819 EYEST.GUIDE 20 (Plastic Lace Loop)	2000	Net to Net In Pcs
66	METAL FITTING	HOOK 409 GUNMETAL (Metal Hook)	13160	Net to Net In Pcs
68	METAL FITTING	LACEBLOCKER GUNMETAL (Metal Hook)	4400	Net to Net In Pcs
43	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	12430	Net to Net In Pcs
44	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET TONGUE (Plastic Lace Tightener)	12430	Net to Net In Pcs
45	PLASTIC LACE TIGHTNER FITTING	M4 HOUSING DIAL B (Plastic Lace Tightener)	16430	Net to Net In Pcs
46	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET R TONGUE (Plastic Lace Tightener)	4000	Net to Net In Pcs

47	PLASTIC LACE TIGHTNER FITTING	LR6 DIAL (Plastic Lace Tightener)	2000	Net to Net In Pcs
48	PLASTIC LACE TIGHTNER FITTING	LR6 DIAL LEFT (Plastic Lace Tightener)	2000	Net to Net In Pcs
58	WOVEN LABLE	Sievi Woven Label Black/White (Decorative Label)	1500	Net to Net In Pcs
59	WOVEN LABLE	Sievi Woven Label Black/White (Decorative Label)	1300	Net to Net In Pcs
60	WOVEN LABLE	GORE WOVENLABEL SMAL (Decorative Label)	3260	Net to Net In Pcs
61	WOVEN LABLE	SA-TOWER NEW MONDOP. (Decorative Label)	4400	Net to Net In Pcs
69	RUBBER LOGO	SIEVI OVAL BLACK/GRE (Rubber Logo)	640	Net+ 1% wastage in Pcs
85	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	3260	Net to Net In Mtr
86	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	3260	Net to Net In Mtr
79	REINFORCEMENT TAPE	SEAMBAND 15 MM BLACK (Webbing Tape)	2600	$0.42 \times 2600 = 1092$ in Mtr
80	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	2000	$0.6 \times 2000 = 1200$ in Mtr
81	REINFORCEMENT TAPE	15mm Lycra Binding (Double Side) Black (I) (Webbing Tape)	7460	$0.704 \times 7460 = 5255$ in Mtr
82	REINFORCEMENT TAPE	ZIPPER BAND 18 MM (Webbing Tape)	2800	$0.5 \times 2800 = 1400$ in Mtr
83	REINFORCEMENT TAPE	SEAMBAND 12 MM GREY (Webbing Tape)	1050	$0.2 \times 1050 = 210$ in Mtr
84	REINFORCEMENT TAPE	SEAM OPENING TAPE 22 (Webbing Tape)	1050	$0.15 \times 1050 = 157.50$ in Mtr

87	REINFORCEMENT TAPE	TAPE 19MM LIGHT (Webbing Tape)	4000	0.24 X 4000 = 960 in Mtr
88	REINFORCEMENT TAPE	CHARMES SIDE (Webbing Tape)	4400	0.695 X 4400 = 3060 in Mtr
89	REINFORCEMENT TAPE	SEAMBAND 12 MM BLAC (Webbing Tape)	2000	1.02 X 2000 = 2040 in Mtr
92	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	11070	0.209 X 11070 = 2312.60 in Mtr
93	POLYESTER RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	3690	0.18 X 3690 = 664.20 in Mtr
94	POLYESTER RIBBON	RIBBON BL/GRE/OR 25 (Polyester Webbing Tape)	2600	0.44 X 2600 = 1144 in Mtr
95	POLYESTER RIBBON	RIBBON BLACK 19 FIRE (Polyester Webbing Tape)	860	0.2 X 860 = 172 in Mtr
96	POLYESTER RIBBON	STRAP BLACK FIRE 25 (Webbing Tape)	2100	0.26 X 2100 = 546 in Mtr
97	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	2620	0.34 X 2620 = 890.80 in Mtr
98	POLYESTER RIBBON	RIBBON BLACK 15 FIRE (Polyester Webbing Tape)	860	0.16 X 860 = 137.60 in Mtr
101	RIBBON	RIBBON 12 MM BLACK (Webbing Tape)	640	0.76 X 640 = 486.40 in Mtr
102	RIBBON	SA-BACKLOOP IR 30 (Polyester Webbing Tape)	4400	0.45 X 4400 = 1978.40 in Mtr
				0.629 X 37690 = 23706.5 In Mtr
76	REFLECTIVE RIBBON	REFLEX GREY (Reflector Ribbon)	2800	Net to Net in Mtr
77	REFLECTIVE RIBBON	REFLEX ORANGE 9MM WR (Reflector Ribbon)	6910	Net to Net in Mtr

78	REFLECTIVE RIBBON	REFLEX YELLOW 9MM (Reflector Ribbon)	2000	Net to Net in Mtr
71	RIBBON	B1738 TXT BLACK 25MM (Lace Holding Webbing Tape)	4000	Net to Net In Pcs
72	RIBBON	B1739 TXT BLACK 30MM (Lace Holding Webbing Tape)	4000	Net to Net In Pcs

Export item-2: GENTS LEATHER SHOE UPPER

Qty.: 19320 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
103	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	14460	1.053 X 14460 = 15220.68 in Sqft
104	COW FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 2mm)	4360	1.721 X 4360 = 7503.04 in Sqft
105	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	500	1.272 X 500 = 636 in Sqft
106	COW FINISHED LEATHER	SPLIT 1,4 BLACK (Bovine Upper Leather 1.4mm)	1000	0.344 X 1000 = 344 in Sqft
107	COW FINISHED LEATHER	SPLIT 2,0 HYDROT. (Bovine Upper Leather 2mm)	1000	0.342 X 1000 = 342 in Sqft
				1.2446 X 19320 = 24045.7 in Sqft
108	FOAM	Cell Foam 8mm (Cell Foam 8mm)	19320	Net to Net in Sqmtr
109	REFLECTIVE LINING	REFLECTIVE ORANGE (Upper Reflector)	2160	Net to Net in Sqmtr
110	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	10500	Net to Net in Sqmtr

111	REFLECTIVE LINING	REFLECTIVE PINK (Upper Reflector)	1800	Net to Net in Sqmtr
139	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	1000	Net to Net In Pcs
140	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	16280	Net to Net In Pcs
112	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	16780	0.042 X 16780 = 701.84 in Sqmtr
113	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	19320	0.032 X 19320 = 609.47 in Sqmtr
120	MESH LINING	Spacer Lining Material Grey (Mesh Lining With Foam)	12660	0.115 X 12660 = 1461.48 in Sqmtr
121	MESH LINING	Spacer Lining Material Black (Mesh Lining With Foam)	1820	0.087 X 1820 = 157.88 in Sqmtr
122	MESH LINING	TEBOX AD4 PINK 245 (Mesh Lining)	1800	0.087 X 1800 = 156.60 in Sqmtr
123	MESH LINING	RANDORIX ORANGE (Mesh Lining)	500	0.086 X 500 = 43 in Sqmtr
				0.162 X 19320 = 3130.27 in Sqmtr
114	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	14460	Net to Net in Sqmtr
116	KNITTED LINING	Lining material blk grey (Felt Lining)	2540	Net to Net in Sqmtr
119	SYNTHETIC LINING	ALLIGATOR RED +100FE (Upper Mesh Lining)	2540	Net to Net in Sqmtr
115	KNITTED LINING	CORDURA BOX GREY+100 (Upper Mesh Lining)	14460	Net to Net in Sqmtr
117	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	14960	Net to Net in Sqmtr
118	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	3860	Net to Net in Sqmtr

124	PLASTIC FOAM	METATARASAL XRD SIZE (Plastic Tongue Foam Component)	500	Net to Net In Pairs
125	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	19320	Net to Net In Pairs
126	UPPER CUT COMPONENT	PRINT M1343ORA (Micro Suede Upper Component)	500	Net to Net In Pairs
133	SHOE LACE	Shoe lace black/grey/neon (Polyester Round Lace)	1000	Net to Net In Pcs
150	VELCRO	100mm Velcro loop, Black (Velcro)	2540	Net+ 1% wastage in Mtr
151	VELCRO	100mm Velcro Hook Black (Velcro)	2540	Net+ 1% wastage in Mtr
144	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	14960	Net to Net in Mtr
137	RUBBER LOGO	TERMINAL BLACK-RED (Rubber Logo)	2540	Net+ 1% wastage in Pcs
127	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	14960	Net to Net In Pcs
128	PLASTIC LACE TIGHTNER FITTING	1580D LR6 DIAL (Plastic Lace Tightener)	14960	Net to Net In Pcs
129	PLASTIC LACE TIGHTNER FITTING	B1565 L6 BAYONET (Plastic Lace Tightener)	14960	Net to Net In Pcs
134	METAL FITTING	RIVET 4/7/7 GUNMETA (Gunmetal Flat Eyelet)	2540	Net+ 1% wastage in Pcs
135	METAL FITTING	WASHER 4,5/8,5/0,7 (Gunmetal Flat Eyelet, Washer)	2540	Net+ 1% wastage in Pcs
136	METAL FITTING	D-RING 404/7 GUNMETA (Metal Hook)	1820	Net+ 1% wastage in Pcs
130	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	14460	Net+ 1% wastage in Pcs
131	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25	14460	Net+ 1% wastage in Pcs

		(Plastic Lace Loop)		
132	PLASTIC BUCKLE	2-STRAP HOLDER +HOLE (Elastic Tightening Plastic Buckle 37MM)	2540	Net+ 1% wastage in Pcs
142	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	1820	0.4 X 1820 = 728 in Mtr
143	REINFORCEMENT TAPE	TAPE 19MM LIGHT (Webbing Tape)	500	0.16 X 500 = 80 in Mtr
145	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	2660	0.229 X 2660 = 610 in Mtr
146	POLYESTER RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	10500	0.25 X 10500 = 2625 in Mtr
147	POLYESTER RIBBON	RIBBON 25 BL/RED/GRE (Polyester Webbing Tape)	2370	0.92 X 2370 = 2180.40 in Mtr
148	POLYESTER RIBBON	RIBBON 25 BL/RED/GRE (Polyester Webbing Tape)	170	0.812 X 170 = 138.04 in Mtr
149	POLYESTER RIBBON	Polyester Ribbon Black/Neon Pink/Reflect (Polyester Webbing Tape)	1800	0.25 X 1800 = 450 in Mtr
				0.353 X 19320 = 6811.44 In Mtr
138	RIBBON	B1739 TXT BLACK 30MM (Lace Holding Webbing Tape)	500	Net to Net In Pcs
141	REFLECTIVE RIBBON	REFLEX GREY (Reflector Ribbon)	820	Net to Net In Mtr

Export item-3: GENTS LEATHER CUM SYNTHETIC SHOE UPPER

Qty. : 4940 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
152	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	420	0.657 X 420 = 275.94 in Sqft

153	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	2520	0.699 X 2520 = 1761.48 in Sqft
154	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm)	2000	0.654 X 2000 = 1308.63 in Sqft
				0.6773 X 4940 = 3346.05 In Sqft
177	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	4520	Net to Net In Pcs
178	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	420	Net to Net In Pcs
179	HEAT TRANSFER LABEL	TRANSFER TRACTIONPRO (Brand Label)	2000	Net to Net In Pcs
155	FOAM	Cell Foam 8mm (Cell Foam 8mm)	4940	Net to Net in Sqmtr
156	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	4940	0.039 X 4940 = 191.88 in Sqmtr
160	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	420	0.014 X 420 = 5.88 in Sqmtr
162	MESH LINING	RANDORIX GREEN (Mesh Lining)	2940	0.115 X 2940 = 338.94 in Sqmtr
163	MESH LINING	RANDORIX ORANGE (Mesh Lining)	2000	0.111 X 2000 = 221.06 in Sqmtr
				0.153 X 4940 = 757.76 in Sqmtr
157	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	4940	Net to Net in Sqmtr
161	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	4940	Net to Net in Sqmtr
158	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	2420	Net to Net in Sqmtr

159	NON WOVEN LINING	1.4mm Mycro suede black (Micro Suede 1.4mm)	2000	Net to Net in Sqmtr
164	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	4940	Net to Net In Pairs
167	UPPER CUT COMPONENT	HF M1036 LOW GREEN (Micro Suede Upper Component)	2520	Net to Net In Pairs
168	UPPER CUT COMPONENT	PRINT VL271 B/O (Micro Suede Upper Component)	2000	Net to Net In Pairs
165	PLASTIC LOGO	SIDEPANEL BL (Brand Plastic Component)	420	Net to Net In Pairs
166	RUBBER LOGO	HEELPROT BLACK/LIME (Branded Rubber Logo)	420	Net+ 1% wastage in Pairs
169	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	4520	Net to Net In Pcs
170	PLASTIC LACE TIGHTNER FITTING	1580D LR6 DIAL (Plastic Lace Tightener)	4520	Net to Net In Pcs
171	PLASTIC LACE TIGHTNER FITTING	B1565 L6 BAYONET (Plastic Lace Tightener)	4520	Net to Net In Pcs
172	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	2000	Net+ 1% wastage in Pcs
173	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	2520	Net+ 1% wastage in Pcs
174	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25 (Plastic Lace Loop)	2520	Net+ 1% wastage in Pcs
175	SHOE LACE	Shoe lace black/grey/neon (Polyester Round Lace)	420	Net to Net In Pcs
176	WOVEN LABLE	Shoe and Nail Label White (I) (Woven Decorative Label)	420	Net to Net In Pcs
180	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	4520	Net to Net In Mtr

181	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	2000	0.14 X 2000 = 280 in Mtr
182	POLYESTER RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	2940	0.306 X 2940 = 898.80 in Mtr

Export item-4: GENTS SYNTHETIC SHOE UPPER

Qty. : 6880 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
183	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm)	6000	0.139 X 6000 = 834 in Sqft
207	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	880	Net to Net In Pcs
208	HEAT TRANSFER LABEL	TRANS TRACTIONPRO YE (Brand Label)	6000	Net to Net In Pcs
191	KNITTED LINING	NEWD OG BLACK (Felt Lining)	6000	0.09 X 6000 = 540 in Sqmtr
185	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	6880	0.041 X 6880 = 283.12 in Sqmtr
186	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	6880	0.031 X 6880 = 215.04 in Sqmtr
193	MESH LINING	Spacer Lining Material Black (Mesh Lining With Foam)	880	0.1 X 880 = 88 in Sqmtr
				0.1636 X 6880 = 1126.16 in Sqmtr
184	FOAM	FOAM D65 15 MM (15mm Foam)	6000	Net to Net in Sqmtr
187	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	6000	Net to Net in Sqmtr

188	NON WOVEN LINING	MYCRO SAFETY 1,4 WHI (Micro Suede 1.4mm)	880	Net to Net in Sqmtr
189	NON WOVEN LINING	MYCROSAFETY 2,4 WHIT (Micro Suede 2.4mm)	880	Net to Net in Sqmtr
190	KNITTED LINING	ARIES+FELT BLACK (Upper Mesh Lining)	6000	Net to Net in Sqmtr
192	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	6000	Net to Net in Sqmtr
194	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	6880	Net to Net In Pairs
195	UPPER CUT COMPONENT	PRINT VL459 (Micro Suede Upper Component)	6000	Net to Net In Pairs
196	UPPER CUT COMPONENT	TONG VL459 (Tongue Elastic Component)	6000	Net+ 1% wastage in Pairs
212	ELASTIC	ELASTIC 25 MM BLACK (Elastic)	880	Net+ 1% wastage in Mtr
197	PLASTIC LACE TIGHTNER FITTING	B1694 L6 BAYONET RIG (Plastic Lace Tightener)	6000	Net to Net In Pcs
198	PLASTIC LACE TIGHTNER FITTING	B1697 L6 BAYONET LEF (Plastic Lace Tightener)	6000	Net to Net In Pcs
199	PLASTIC LACE TIGHTNER FITTING	LR6 DIAL YELLO RIGHT (Plastic Lace Tightener)	6000	Net to Net In Pcs
200	PLASTIC LACE TIGHTNER FITTING	LR6 DIAL YELLO LEFT (Plastic Lace Tightener)	6000	Net to Net In Pcs
201	PLASTIC LACE TIGHTNER FITTING	B1568 BAYONET L6 WHI (Plastic Lace Tightener)	880	Net to Net In Pcs
202	PLASTIC LACE TIGHTNER FITTING	B1578D L6R EYESTAY W (Plastic Lace Loop)	880	Net+ 1% wastage in Pcs
203	PLASTIC LACE LOOP	B1237 GUIDE 25 WHITE (Plastic Lace Loop)	880	Net+ 1% wastage in Pcs

209	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	6000	Net to Net In Mtr
210	METAL FITTING	B1180-4 LACE WHITE (Metal Wire Lace)	880	Net to Net In Mtr
204	RIBBON	B1738 TXT BLACK 25MM (Lace Holding Webbing Tape)	6000	Net to Net In Pcs
205	RIBBON	FORM TX2 YELLO 20 (Lace Holding Webbing Tape)	6000	Net to Net In Pcs
206	RIBBON	B1737 TXT BLACK 20 (Lace Holding Webbing Tape)	6000	Net to Net In Pcs
211	RIBBON	RIBBON 12 MM BLACK (Webbing Tape)	6000	0.64 X 6000 = 3840 in Mtr

Export item-5: GENTS SYNTHETIC HALF BOOT UPPER

Qty. : 1000 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
228	HEAT TRANSFER LABEL	TRANS TRACTIONPRO YE (Brand Label)	1000	Net to Net In Pcs
220	MESH LINING	Spacer Lining Material Black (Mesh Lining With Foam)	1000	0.049 X 1000 = 49 in Sqmtr
215	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	1000	0.104 X 1000 = 104 in Sqmtr
216	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	1000	0.082 X 1000 = 82 in Sqmtr
218	SYNTHETIC LINING	PUMA BLACK+450 FELT (Upper Mesh Lining)	1000	0.048 X 1000 = 48 in Sqmtr
				0.283 X 1000 = 283 in Sqmtr

217	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	1000	Net to Net In Sqmtr
214	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	1000	0.02 X 1000 = 20 in Sqmtr
213	FOAM	Air memory 8mm (Memory Foam 8mm)	1000	Net to Net In Sqmtr
219	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	1000	0.022 X 1000 = 22 in Sqmtr
229	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	1000	Net to Net In Mtr
230	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	1000	Net to Net In Mtr
221	UPPER CUT COMPONENT	PRINT M1386 (Micro Suede Upper Component)	1000	Net to Net In Pairs
231	METAL FITTING	B978-15 LACE (Metal Wire Lace)	1000	Net to Net In Mtr
222	PLASTIC LACE TIGHTNER FITTING	M4 HOUSING DIAL B (Plastic Lace Tightener)	1000	Net to Net In Pcs
223	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET R TONGUE (Plastic Lace Tightener)	1000	Net to Net In Pcs
224	PLASTIC LACE LOOP	APERTURE GUIDE 30MM (Plastic Lace Loop)	1000	Net+ 1% wastage in Pcs
225	PLASTIC LACE LOOP	APERTURE GUIDE 20MM (Plastic Lace Loop)	1000	Net+ 1% wastage in Pcs
226	PLASTIC LACE LOOP	APERTURE GUIDE 25MM (Plastic Lace Loop)	1000	Net+ 1% wastage in Pcs
227	WOVEN LABEL	GORE WOVEN LABEL SMAL (Decorative Label)	1000	Net to Net In Pcs
232	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	1000	0.24 X 1000 = 240 in Mtr

Export item-6: GENTS LEATHER CUM SYNTHETIC HALF BOOT UPPER

Qty. : 3500 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
233	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	3500	0.305 X 3500 = 1067.50 in Sqft
234	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm)	3500	0.305 X 3500 = 1067.50 in Sqft
				0.610 X 3500 = 2135 in Sqft
246	HEAT TRANSFER LABEL	TRANSFER TRACTIONPRO (Brand Label)	3500	Net to Net In Pcs
247	HEAT TRANSFER LABEL	SIEVI TRANSFER GREY (Brand Label)	3500	Net to Net In Pcs
235	FOAM	AIR MEMORY 8 MM + GL (Memory Foam 8mm)	3500	Net to Net In Sqmtr
236	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	3500	0.022 X 3500 = 77 in Sqmtr
237	KNITTED LINING	ARIES+FELT BLACK (Upper Mesh Lining)	3500	0.091 X 3500 = 318.50 in Sqmtr
238	KNITTED LINING	ARIES+FELT 450BLACK (Upper Mesh Lining)	3500	0.06 X 3500 = 210 in Sqmtr
				0.173 X 3500 = 605.5 in Sqmtr
239	PILE LINING	MIXWOOL BLACK (Wool Lining)	3500	Net to Net In Sqmtr
240	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	3500	Net to Net In Pairs
241	UPPER CUT COMPONENT	PRINT M1346	3500	Net to Net In Pairs

		(Micro Suede Upper Component)		
242	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	3500	Net to Net In Pcs
243	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET TONGUE (Plastic Lace Tightener)	3500	Net to Net In Pcs
244	PLASTIC LACE TIGHTNER FITTING	M4 HOUSING DIAL B (Plastic Lace Tightener)	3500	Net to Net In Pcs
245	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	3500	Net+ 1% wastage in Pcs
251	METAL FITTING	B978-15 LACE (Metal Wire Lace)	3500	Net to Net In Mtr
250	REINFORCEMENT TAPE	SEAMBAND 12 MM BLAC (Webbing Tape)	3500	1.1 X 3500 = 3850 in Mtr
248	REINFORCEMENT TAPE	SEAM OPENING TAPE 22 (Webbing Tape)	3500	Net to Net In Mtr
249	REINFORCEMENT TAPE	CHARMES SIDE (Webbing Tape)	3500	Net to Net In Mtr
252	POLYESTER RIBBON	RIBBON BL/OR 25 (Polyester Webbing Tape)	3500	Net to Net In Mtr

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	52 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00000014AM23
RA File Number	05AX04001546 AM22
Licence No and Date	0511011574/01/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under: -

S.N.	Export item	Qty.
1	PU Belt with Leather Lining - width 34 mm - Finish Size 51 inch	1981 Nos.
2	PU Belt - width 31 mm - Finish Size 51 inch	3154 Nos.
3	PU Belt - width 34 mm - Finish Size 39-55 inch	3000 Nos.
4	PU Belt - width 38 mm - Finish Size 39-55 inch	2045 Nos.

Import items recommendation:

Sl. No.	Description of input (for export 1)	UOM	Qty. recommended
1	Synthetic PU Leather GSM - 970 +/- 10%	SQM	Net +7%
2	Cow Finished Leather	SF	Net +7.5%
3	Leather Board - 1 MM to 2 MM Thickness	KGS	Net to net
4	Metal Buckle (Relevant)	NOS	Net to net
5	Plastic Hanger (Relevant)	NOS	Net to net
6	Paper Tag	NOS	Net to net
7	Poly Bag - Printed	NOS	As per packing policy

Sl No.	Description of input(for export 2)	UOM	Qty. recommended
8	Synthetic PU Leather GSM - 970 +/- 10%	SQM	Net +7.0%
9	Synthetic PU Leather GSM - 582 +/- 10%	SQM	Net +7.0%

10	Leather Board - 1 MM to 2 MM Thickness	KGS	Net to net
11	Metal Buckle(Relevant)	NOS	Net to net
12	Plastic Hanger(Relevant)	NOS	Net to net
13	Paper Tag	NOS	Net to net
14	Poly Bag - Printed	NOS	As per packing policy
S No.	Description of input(for export 3)	UOM	Qty. recommended
15	Synthetic PU Leather GSM - 970 +/- 10%	SQM	Net +7.0%
16	Synthetic PU Leather GSM - 582 +/- 10%	SQM	Net +7.0%
17	Leather Board - 1 MM to 2 MM Thickness	KGS	Net to net
18	Metal Buckle(Relevant)	NOS	Net to net
19	Plastic Hanger (Relevant)	NOS	Net to net
20	Paper Tag	NOS	Net to net
21	Poly Bag - Printed	NOS	As per packing policy
S No.	Description of input(for export 4)	UOM	Qty. recommended
22	Synthetic PU Leather GSM - 970 +/- 10%	SQM	Net +7.0%
23	Synthetic PU Leather GSM - 582 +/- 10%	SQM	Net +7.0%
24	Leather Board - 1 MM to 2 MM	KGS	Net to net

Thickness			
25	Metal Buckle(Relevant)	NOS	Net to net
26	Plastic Hanger(Relevant)	NOS	Net to net
27	Paper Tag	NOS	Net to net
28	Poly Bag - Printed	NOS	As per packing policy
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	53 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM REVIW00003015AM23
RA File Number	03AX04000016 AM23
Licence No and Date	0311013697/07/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to approve input output norms as under:

S.N.	Export item	Qty.	Import items	Qty. Recommendation
1	Outer Garments - 2 Layer Laminated 600 Soft Shell Fabric, Outside Layer Nos. Woven Printed 99% PA 1% Antistatic Fiber, Indside Layer Knitted Fabric 65% Polyyster 35% Cotton - TOTAL GSM 230 Gms +/-10%, 66% Modarcrylic, 29% Rayon, 5% Spandex		2 Layer Laminated Soft Shell Fabric, 1.27 Sq. Mtr/Pc Outside Layer Woven Printed 99% PA 1% Antistatic Fiber, Indside Layer Knitted Fabric 65% Polyester 35% Cotton - TOTAL GSM 230 Gms +/-10%	
			66% Modarcrylic, 29% Rayon, 5% 1.18 Sq. Mtr/Pc Spandex Knitted Fabric, Dyed 254 GSM (+/-10%)	
2	Outer Garments - 2 Layer Laminated 600		2 Layer Laminated Soft Shell Fabric, 3.02 Sq. Mtr/Pc	

	Soft Shell Fabric, Outside Layer Nos. Woven Printed 99% PA 1% Antistatic Fiber, Indside Layer Knitted Fabric 65% Polyyster 35% Cotton - TOTAL GSM 230 Gms +/-10%	Outside Layer Woven Printed 99% PA 1% Antistatic Fiber, Indside Layer Knitted Fabric 65% Polyester 35% Cotton - TOTAL GSM 230 Gms +/-10%
3	Outer Garments - 2 Layer Laminated 600 Soft Shell Fabric, Outside Layer Nos. Woven Printed 99% PA 1% Antistatic Fibre, Ind=side Layer Knitted Fabric 65% Polyyster 35% Cotton - TOTAL GSM 230 Gms +/-10%, 28% Aramide, 72% Polyamide Woven Fabric Dyed, 190 GSM	2 Layer Laminated Soft Shell Fabric, 3.63 Sq. Mtr/Pc Outside Layer Woven Printed 99% PA 1% Antistatic Fiber, Indside Layer Knitted Fabric 65% Polyester 35% Cotton - TOTAL GSM 230 Gms +/-10% 28% Aramide, 72% Polyamide 0.09 Sq. Mtr/Pc Woven Fabric Dyed, 190 GSM (+/- 10%)
4	Mens Jacket - 100% Polyester Woven 550 Fabric Dyed and Coated 73 GSM (+/- Nos. 10%)	100% Polyester Woven Fabric Dyed 2.48 Sq. Mtr/Pc and Coated 73 GSM (+/-10%)

GSM should be matched in both the import and export items.

*Accessories are allowed on “Net to Net” basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	54 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00000558AM23
RA File Number	05AX04000194 AM23
Licence No and Date	0511012223/04/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has not provided measurement sheet and there are 10 export items and firm has submitted the CADs without mentioning the export item sl. no. on CADs and style nos. mentioned on CADs are not mentioned in export items' description, so, it is not possible to link the CAD with Export items. Therefore, based on recommendation of technical authority, committee decided to ask the firm to furnish the CADs with labelling of export item sl. no. along-with measurement sheet for each Export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	55 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00000691AM23
RA File Number	05AX04000385 AM23
Licence No and Date	0511012420/10/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and noted that firm has submitted their reply. The Committee decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	56 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	MRS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00000722AM23
RA File Number	06AX04000062 AM23
Licence No and Date	0611001344/11/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and noted that firm has submitted their reply and requested for personal hearing to explain their case. The Committee acceded firm's request and defer the case for personal hearing in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	57 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00000778AM23
RA File Number	06AX04000059 AM23
Licence No and Date	0611001347/13/05/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the adhoc norms as applied for.

GSM should be matched in export and import items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	58 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	R K INDUSTRIES IV
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00000988AM23
RA File Number	04AX04000152 AM23
Licence No and Date	0411003365/25/05/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm was asked to appear before NC through VC for personal hearing to explain their case. The firm had not responded. The committee decided to give a last opportunity to the firm for personal hearing and to defer the case.</p> <p>The case stands deferred.</p>	

Case No.	59 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	LUCKY INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00000996AM23
RA File Number	03AX04000836 AM23
Licence No and Date	0311015008/26/05/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and noted that firm has submitted their reply on email dated 07.12.2022 and comments of concerned technical authority are still awaited. Therefore, committee decided to defer the case and wait for comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	60 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD

Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00000998AM23
RA File Number	05AX04000572 AM23
Licence No and Date	0511012811/26/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm is importing colour shift film (gold to green) and exporting security thread colour shift (gold to green) to govt. agency. The committee felt that export item appears sensitive item, therefore decided to send this case to export division for their comments.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	61 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00001582AM23
RA File Number	06AX04000109 AM23
Licence No and Date	0611001420/22/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the adhoc norms as applied for.</p> <p>The components are allowed on net to net basis.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	62 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00001633AM23
RA File Number	06AX04000107 AM23
Licence No and Date	0611001433/24/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on</p>	

recommendation of technical authority; decided to approve the adhoc norms as applied for.

The components are allowed on net to net basis.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	63 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00001647AM23
RA File Number	04AX04000260 AM23
Licence No and Date	0411003514/24/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Complete specification for all the import items, indicating also thickness of Finished Leather.
2. CAD/CAM of export items with cutting of leather, giving efficiency chart and also net import content of each import item and wastage.
3. Calculation for the requirement of all the import items for the manufacture of Export items in tabular form compared with respective SION fixed (G-28, G-14 and G-9) in H. Book of Procedure Vol II.
4. If any additional item is required other than the SION fixed, then to give justification for the same.

The case stands deferred for re-listing.

Case No.	64 / NC/5/MEET/Dec/202223/22
Case Status	Case Withdrawn
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00001680AM23
RA File Number	02AX04000172 AM23
Licence No and Date	0211002613/27/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has surrendered the advance auth. without utilization on 18.10.2022 at RA-Kolkata. Therefore, committee decided to closed the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	65 / NC/5/MEET/Dec/202223/22
----------	------------------------------

Case Status	Case Deferred
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00001758AM23
RA File Number	02AX04000175 AM23
Licence No and Date	0211002634/29/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Colored Image of each product with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	66 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00001859AM23
RA File Number	06AX04000129 AM23
Licence No and Date	0611001454/05/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/CAM of export item for finished leather and neoprene indicating efficiency of leather/neoprene in export item. 2. Calculation of requirement of finished leather and Neoprene with indicating net content and wastage separately. 3. Specification of saddle Gullet and thickness of Neoprene Rubber sheet. <p>The case stands deferred for re-listing.</p>	

Case No.	67 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00002031AM23

RA File Number	05AX04001039 AM23
Licence No and Date	0511013752/14/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	68 / NC/5/MEET/Dec/202223/22		
Case Status	Case Approved		
Party Name	ASHOKA TESSILES		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023		
HQ File Number	HQRNORM APPLY 00002086AM23		
RA File Number	05AX04001127 AM23		
Licence No and Date	0511013802/15/07/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Taking cue from G -33, the following norms are recommended;			
Export Item-1; Cooler BKPK BAG STYLE NO. AS3212(HAVING FABRIC OF GSM 85+-10 PERCENT, 45+-10 PERCENT AND 90+-PERCENT)			
Qty: 100000.0 NUMBERS (NOS)			
Import Items:			
S. no.	Item description	UOM	Qty. Recommended
7	210D POLYESTER PU COATED - WIDTH 60" GSM:85+-10 % 5	Sq. Mt	Net + 5%
8	170T PLAIN Polyester PU coated - WIDTH 60" GSM:45+-10 %	Sq. Mt	Net + 5%
9	Aluminum film Plastic Film - WIDTH 60" GSM:90+-10 %	Sq. Mt	Net + 5%
Export Item-2 : Picnic Basket Style No. AS3241(HAVING FABRIC OF GSM 85+-10 PERCENT, 45+-10 PERCENT			

AND 55+-PERCENT)

Qty,: 70000.0 NUMBERS (NOS)

Import Items:

S. no.	Item description	UOM	Qty. Recommended
10	210D POLYESTER PU COATED - WIDTH 60" GSM:85+-10 % 5	Sq. Mt	Net + 5%
11	170T PLAIN Polyester PU coated - WIDTH 60" GSM:45+-10 %	Sq. Mt	Net + 5%
12	190T POLYESTER PU & WR COATED - WIDTH 60" GSM:55+-10 %	Sq. Mt	Net + 5%

Export Item-3; : DUFFLE BAG STYLE No. AS3143(HAVING FABRIC OF GSM 55+-10 PERCENT)

Qty,: 22000.0 NUMBERS (NOS)

Import Items:

S. no.	Item description	UOM	Qty. Recommended
14	190T POLYESTER PU & WR COATEDWIDTH 60" GSM:55+-10 %	Sq. Mt	Net + 5%

Export Item-4; Mesh Tote Bag Style No. AS3721(HAVING FABRIC OF GSM 85+-10 PERCENT AND 90+-PERCENT)

Qty,: 100000.0 NUMBERS (NOS)

Import Items:

S. no.	Item description	UOM	Qty. Recommended
15	210D POLYESTER PU COATED - WIDTH 60" GSM:85+-10 %	Sq. Mt	Net + 5%
16	Aluminum film Plastic Film - WIDTH 60" GSM:90+-10 %	Sq. Mt	Net + 5%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	69 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	FOCUS ENERGY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00002281AM23
RA File Number	04AX04000309 AM23
Licence No and Date	0411003712/26/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Specification of all the import items including thickness of Leather. 2. Calculation of the requirement of imported items, comparing with SION fixed at G-13(Gents Leather Shoe Uppers) and G-8 GENTS LEATHER BOOT UPPERS in tabular form and if additional item/s are required then to give justification. 3. Indigenous items to be indicated in 4 E annexure of the application, clearly indicating details of indigenous items Synthetic lining and insole socks. 4. Function and location in the shoe for import item trims, loops, folding tapes drings, Skihooks, water stains etc., <p>The case stands deferred for re-listing.</p>	

Case No.	70 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00002302AM23
RA File Number	02AX04000229 AM23
Licence No and Date	0211002759/27/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. To give CAD/CAM of the export items using Finished Leather and lining material with efficiency, giving thickness of finished leather. 2. To give specification of both the import items and also to give width of lining material with unit of measurement in Sq. Metre/Sq. yard. 3. Reason for giving net import content of Finished Leather, two times in some of the export items, giving difference in leather if any and justification. <p>The case stands deferred for re-listing.</p>	

Case No.	71 / NC/5/MEET/Dec/202223/22
----------	------------------------------

Case Status	Case Deferred
Party Name	GALISTO INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00002417AM23
RA File Number	03AX04002469 AM23
Licence No and Date	0311016808/02/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	72 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00002448AM23
RA File Number	05AX04001285 AM23
Licence No and Date	0511014089/03/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Complete calculation for requirement of Cow finished /crust leather for the manufacturing of Bag indicating net content and wastage separately. 2. Justification of higher wastage of Cow finished /crust leather than your normal/general type of bags. 3. Difference in export item (Description) of having normal wastage and having higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	73 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00002470AM23
RA File Number	05AX04001310 AM23
Licence No and Date	0511014102/04/08/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Complete calculation for requirement of Cow finished /crust leather for the manufacturing of Bag indicating net content and wastage separately.
2. Justification of higher wastage of Cow finished /crust leather than your normal/general type of bags.
3. Difference in export item (Description) of having normal wastage and having higher wastage.

The case stands deferred for re-listing.

Case No.	74 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00002612AM23
RA File Number	06AX04000167 AM23
Licence No and Date	0611001530/11/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>The components are allowed on net to net basis.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	75 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00002690AM23
RA File Number	06AX04000176 AM23
Licence No and Date	0611001546/18/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>The components are allowed on net to net basis.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	76 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00002721AM23
RA File Number	05AX04001396 AM23
Licence No and Date	0511014399/22/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	77 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	S M EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00002865AM23
RA File Number	02AX04000297 AM23
Licence No and Date	0211002945/30/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/CAM of the export item, giving its efficiency. 2. Manufacturing processing of export item, giving net import content and wastage separately. 3. Calculation for the requirement of BRONTOGUARD SPLIT CRUST LEATHER and to indicate whether finished leather will be made from crust leather and then to gloves. <p>The case stands deferred for re-listing.</p>	

Case No.	78 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00002969AM23
RA File Number	05AX04001623 AM23
Licence No and	0511014696/06/09/2022

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following norms are recommended:

Export item: - LADIES LEATHER HAND BAGS(LADIES LEATHER HAND BAGS)

Qty. 40000 Nos.

S. No.	Item	UOM	Technical Characteristics	Qty. Recommended
1	Finished Cow Leather	SQFT		NET CONTENT +7.5% WASTAGE
2	Cotton Fabrics - Dyed/ Bleached/ Washed in various colors with GSM 100 (+/- 10%) to GSM 400 (+/- 10%). Width ranging from 42"-60"	SQMTRS	GSM 100 + - 10% to GSM 400 + - 10%	NET CONTENT + 5% WASTAGE
3	Polyester Fabrics - Dyed in various colors with GSM 100 (+/- 10%) to GSM 400 (+/- 10%). Width ranging from 42"-60"	SQMTRS	GSM 100 + - 10% to GSM 400 + - 10%	NET CONTENT + 5% WASTAGE
4	Nylon/Polyester Fabrics - Pu Coated in various colors with GSM 100 (+/- 10%) to GSM 400 (+/- 10%). Width ranging from 42"-60"	SQMTRS	GSM 100 + - 10% to GSM 400 + - 10%	NET CONTENT + 5% WASTAGE
	PU SYNTHETIC & impregnated coated/ covered or laminated fabric, GSM 100 (+ -	SQMTRS	0.8mm to 1.4 mm	NET CONTENT + 5% WASTAGE

5	10%) TO GSM 400 (+ - 10%)			
6	Transparent sheet, made of PVC	SQMTRS	0.1 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
7	Talin - Plastic sheet in various thickness	SQMTRS	0.3 mm to 0.9 mm	NET CONTENT + 1% WASTAGE
8	Salpa/Board in various thickness & forms	SQMTRS	0.2 mm to 1.00 mm	NET CONTENT + 1% WASTAGE
9	Tela Adhesive/ cotton fabric with GSM 50 (+/- 10%) & GSM 180 (+/- 10%)	SQMTRS	GSM 50 + - 10% & GSM 180 + - 10%	NET CONTENT + 1% WASTAGE
10	Microfibre Sintex etc. -RUBBERISED TEXTILE FABRIC in various thickness	SQMTRS	GSM 200 + - 10% to GSM 400 + - 10%	NET CONTENT + 1% WASTAGE
11	Antistrappo - Nylon Woven	SQMTRS	GSM 80 + - 10%	NET CONTENT + 1% WASTAGE
12	High Density Non-Woven	SQMTRS	0.5 mm to 1.2 mm	NET CONTENT + 1% WASTAGE
13	Felt in various thickness	SQMTRS	0.5 mm to 1.2 mm	NET CONTENT + 1% WASTAGE
14	PVC tubular cord	MTRS	0.5 mm to 1.00 mm	NET CONTENT + 1% WASTAGE
15	PVC beading wire	MTRS	0.5 mm to	NET CONTENT + 1%

			1.00 mm	WASTAGE
16	Cotton cord/String	MTRS	0.3 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
17	Gross grain tape	MTRS	0.9 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
18	webbings in various widths and colors	MTRS	2.0 TO 2.5 MM	NET CONTENT + 1% WASTAGE
19	metal zippers in various finishes	MTRS	In metal	NET CONTENT + 1% WASTAGE
20	Nylon Zippers in different teeth sizes	MTRS	# 3 to # 10	NET CONTENT + 1% WASTAGE
21	Nylon Zip Pullers	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
22	Zip Pullers	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
23	Zip sliders	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
24	Zip stoppers	PCS	# 3 to # 10	NET CONTENT + 1% WASTAGE
25	Metal Chain	MTRS	In metal	NET CONTENT + 1% WASTAGE
26	Metal Locks	PCS	In metal	NET CONTENT + 1% WASTAGE
27	Eyelets	PCS	In metal	NET CONTENT + 1% WASTAGE
28	Magnet	pcs	In metal	NET CONTENT + 1% WASTAGE

29	Rings, Buckle, Studs, Dog hooks, under plates, rivets, logo plates & other metal fittings etc.	PCS	In metal	NET CONTENT + 1% WASTAGE
30	Buttons	PCS	In metal	NET CONTENT + 1% WASTAGE
31	Logo letters	SET	In metal	NET CONTENT + 1% WASTAGE
32	Edge ink in various colors - Leather polish	KG	leather polish	2500.0*
33	Edge coloring chemicals - Leather polish	KG	leather polish	888.0*
34	Synthetic / Latex	KG	water based adhesive	3200.0*
35	Cardboard boxes in various sizes	PCS	of cardboard paper	NET CONTENT + 1% WASTAGE
36	cardboard sheet	PCS	of paper	NET CONTENT + 1% WASTAGE
37	Cotton bag in various sizes & colors	PCS	of cotton	as per packing policy
38	Polyester bag in various sizes & colors	pcs	of polyester	as per packing policy
39	Paper Label	PCS	of paper	Net to net
40	Woven Label	PCS	of woven	Net to net
41	Hanger	PCS	plastic	Net to net
42	Care Booklets	PCS	of paper	Net to net
43	Envelope	PCS	of paper	Net to net

44	Tag	PCS	paper tags	as per packing policy
45	Sticker	pcs	sticker	as per packing policy
46	Tissue paper with GSM 32 (+/- 10%)	kgs	GSM 32 + - 10%	NET CONTENT + 1% WASTAGE

*Subject to 2% fob value of export combining all the three together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	79 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00003039AM23
RA File Number	05AX04001654 AM23
Licence No and Date	0511014730/09/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Complete calculation for requirement of Cow finished /crust leather for the manufacturing of Bag indicating net content and wastage separately.
2. Justification of higher wastage of Cow finished /crust leather than your normal/general type of bags.
3. Difference in export item (Description) of having normal wastage and having higher wastage.

The case stands deferred for re-listing.

Case No.	80 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	NEXGEN FOOTWEARS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00003226AM23
RA File Number	05AX04001766 AM23
Licence No and Date	0511014898/20/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.

The case stands deferred.

Case No.	81 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00003264AM23
RA File Number	05AX04001765 AM23
Licence No and Date	0511014946/21/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.	
The case stands deferred.	

Case No.	82 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	FAIZ TANNING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00003311AM23
RA File Number	04AX04000561 AM23
Licence No and Date	0411004006/23/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;	
<ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Colored Image with marking of each input. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. 	
The case stands deferred for re-listing.	

Case No.	83 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	SARA LEATHER INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023

HQ File Number	HQRNORM APPLY 00003436AM23
RA File Number	04AX04000586 AM23
Licence No and Date	0411004039/28/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Thickness of Cow finished leather and specification of all other import items. 2. Complete calculation in tabular form compared with respected SION (G-3) published in Hand Book in Procedure vol II. 3. To indicate insole socks, synthetic lining etc., will be used from indigenous material and to fill all the indigenous items in 4 E annexure. 4. Details of FLAT KNITTING UPPER and its location in the shoe. <p>The case stands deferred for re-listing.</p>	

Case No.	84 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00003813AM23
RA File Number	05AX04002044 AM23
Licence No and Date	0511015379/18/10/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	85 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004210AM23
RA File Number	05AX04002241 AM23
Licence No and Date	0511015674/09/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p>	

1. CAD of all products mentioning serial no.
2. Image and size of products.
3. Inputs per Pc export product wise in table form.
4. Manufacturing steps, stage-wise wastage with justification.
5. Calculation sheet reflecting justification for the quantities of inputs claimed.

The case stands deferred.

Case No.	86 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004227AM23
RA File Number	05AX04002298 AM23
Licence No and Date	0511015691/09/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that there are 8 export items and firm has submitted the measurement sheets and CADs without mentioning the export item sl. nos. The style nos. mentioned on CADs are not mentioned in export items' description, so, it is not possible to link the CAD with Export items. Therefore, committee decided to ask the firm to submit measurement sheets & CADs with labelling of export item sl. no. for each Export item.</p> <p>The case stands deferred.</p>	

Case No.	87 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004240AM23
RA File Number	02AX04000439 AM23
Licence No and Date	0211003304/09/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted CADs without mentioning the numbers of bundles (pcs of garments). Therefore, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. CADs mentioning export/import serial no on it, style no and numbers of bundles. 2. Colored image of each export product. 3. Measurement chart. 	

The case stands deferred.

Case No.	88 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004245AM23
RA File Number	05AX04002292 AM23
Licence No and Date	0511015709/09/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Complete calculation for requirement of Synthetic PVC Leather for the manufacturing of Bag indicating net content and wastage separately. 2. Justification of higher wastage of Synthetic PVC Leather than your normal/general type of bags. 3. Difference in export item (Description) of having normal wastage and having higher wastage. <p>The case stands deferred.</p>	

Case No.	89 / NC/5/MEET/Dec/202223/22		
Case Status	Case Approved		
Party Name	TANGERINE DESIGN PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023		
HQ File Number	HQRNORM APPLY 00004246AM23		
RA File Number	05AX04002294 AM23		
Licence No and Date	0511015710/09/11/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Taking cue from G-33, the following norms are recommended:			
Export item: LEATHER HAND BAG FOR LADIES EW CROSSBODY			
Qty.- 47430 Pcs			
Import items recommendation			
S. No.	Description of input	UOM	Qty. Recommended

1	COW SPLIT FINISHED LEATHER - 1.20 MM TO 1.60 MM Thickness	SF	Net +5%
2	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5%
3	METAL BOTTOM STOPPER # 5 CLAW TYPE	NOS	Net +1%
4	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	NOS	Net +1%
5	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	NOS	Net to net
6	METAL PARTS FOR BAG - 41MM CALISTA PULLER_HH62050	NOS	Net +1%
7	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTER LOGO - 3.5MM LEG _HH73787	NOS	Net +1%
8	METAL PARTS FOR BAG -12 MM SQUARE SECTION D RING _HH212970	NOS	Net +1%
9	METAL SLIDER #5 NON LOCK SLIDER OPEN BALE	NOS	Net +1%
10	METAL TOP STOPPER # 5 GOLD	NOS	Net +1%
11	MK BOOKLET	NOS	Net to net
12	QR LABEL	NOS	Net to net
13	TECH CARD	NOS	Net to net
14	HANGTAG	NOS	Net to net

15	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5%
16	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5%
17	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5%
18	SYNTHETIC PU LEATHER - GSM 570 +/- 10% - 1 MM Thickness	SQM	Net +5%
19	SYNTHETIC PU LEATHER - GSM 646 +/- 10% - 0.8 MM Thickness	SQM	Net +5%
20	NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE	MTR	Net to net
21	LEATHER BOARD - 0.50 MM - 2.00 MM Thickness	KG	Net +5%
22	PE FOAM TUBE - 1 MM Thickness (Long Handle)	KG	Net +1%
23	PE FOAM TUBE - 1 MM Thickness (Small Handle)	KG	Net +1%
24	ADHESION PROMOTER - UA400H	KG	241.89*
25	EDGE PAINT SEMI GLOSSY - DAS660	KG	241.89*
26	PRIMER - DA550	KG	967.57*
27	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%

**Subject to 2% FOB value of export*

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	90 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	INDO SLATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004248AM23
RA File Number	05AX04002281 AM23
Licence No and Date	0511015713/09/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, decided to approve the adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommendation (Sq. Mtr)
1.	Women's CARGOS REGULAR Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii) Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	9050 PCS	Woven Fabric 75% polyester 19% viscose 6% spandex Width 150 CM GSM 200+/-	20362
			Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	3620
2	Women's CARGOS PETITE Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	5410 PCS	Woven Fabric 75% polyester 19% viscose 6% spandex Width 150 CM GSM 200+/-	11523
			Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	2164
3	Women's CARGOS TALL Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii) Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	1890 PCS	Woven Fabric 75%polyester 19% viscose 6% spandex Width 150 CM GSM 200+/-10%	5405
			Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	737
4	Women's JOGGERS REGULAR Made up of (i)Woven Fabric 75% Polyester	16690 PCS	Woven Fabric 75%polyester 19% viscose 6% spandex Width 150 CM	37386

	19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%		GSM 200+/-10%	
			Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	5341
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	5341
5	Women's JOGGERS PETITE Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10% (iii) Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	12065 PCS	Woven Fabric 75% polyester 19% viscose 6% spandex Width 150 CM GSM 200+/-10%	26060
			Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	3861
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	3861
6	Women's JOGGERS TALL Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii) Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10% (iii) Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	2780 PCS	Woven Fabric 75% polyester 19% viscose 6% spandex Width 150 CM GSM 200+/-10%	6255
			Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	1056
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	1056
7	Women's JACKET Made up of (i) Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (iii) Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM +/-10%	780 PCS	Woven Fabric 75% polyester 19% viscose 6% spandex Width 150 CM GSM 200+/-10%	1966
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	296
8	Women's HW JOGGERS REGULAR Made up of (i)Woven Fabric 75% Polyester	17625 PCS	Woven Fabric 75% polyester 19% viscose 6% spandex Width 150 CM GSM 200+/-10%	39480

	19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii) Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii) Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%		Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	5288
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	5640
9	Women's HW JOGGERS PETITE Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii) Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10% (iii) Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	12315 PCS	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	26600
			Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	3571
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	3941
10	Women's HW JOGGERS TALL Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	2520 PCS	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	5670
			Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	806
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	907
11	Women's SLIM PANTS REGULAR Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	2010 PCS	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	4482
			Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	563
12	Women's SLIM PANTS PETITE Made up of (i) Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii) Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	1125 PCS	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2464
			Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250	315

			GSM +/-10%	
13	Women's SLIM PANTS TALL Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii) Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	940 PCS	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2115
			Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	376
14	Men's CARGOS Made up of (i) Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii) Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10%	1600 PCS	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	4128
			Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	608
15	Men's JOGGERS Made up of (i) Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii) Knitted Fabric 88% Polyester 12% Spandex Width 160 CM 250 GSM +/-10% (iii) Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	3175 PCS	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	8223
			Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	857
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	1207

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	91 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	B.L.INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004266AM23
RA File Number	05AX04002312 AM23
Licence No and Date	0511015729/10/11/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD.
2. Colored Image and Measurement chart.
3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	92 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	B.L.INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004267AM23
RA File Number	05AX04002314 AM23
Licence No and Date	0511015730/10/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD.
2. Colored Image and Measurement chart.
3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	93 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004289AM23
RA File Number	05AX04002295 AM23
Licence No and Date	0511015761/11/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD mentioning export/import serial no.
2. Colored Image and Measurement chart.
3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.

The case stands deferred for re-listing.

Case No.	94 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004295AM23
RA File Number	05AX04002325 AM23
Licence No and Date	0511015777/11/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under: -

1.	LADIES SHIRT (FULL SLEEVE) MADE OF 52% LINEN 45% RAYON 3% SPANDEX BLEACHED WOVEN FABRIC GSM 150+/-10% STYLE NO. 72823SPC000027	1364 NOS	FABRIC TO BE USED IN THE GARMENT 52% LINEN 45% RAYON 3% SPANDEX BLEACHED WOVEN FABRIC GSM 150+/-10%	4979 SQM
2	LADIES SHIRT (FULL SLEEVE) MADE OF 52% LINEN 45% RAYON 3% SPANDEX DYED WOVEN FABRIC GSM 150+/-10% STYLE NO. 72823SPC000027	1216 NOS	FABRIC TO BE USED IN THE GARMENT 52% LINEN 45% RAYON 3% SPANDEX DYED WOVEN FABRIC GSM 150+/-10%	4438 SQM
3	GIRLS TOP MADE OF 52% LINEN 45% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 150+/-10% STYLE NO. 43624SPW000040	5016 NOS	FABRIC TO BE USED IN THE GARMENT 52% LINEN 45% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 150+/-10%	6772 SQM
4	LADIES SHORTS MADE OF 52% LINEN 45% RAYON 3% SPANDEX BLEACHED WOVEN FABRIC GSM 150+/-10% STYLE NO. 72624SPH000032	1912 NOS	FABRIC TO BE USED IN THE GARMENT 52% LINEN 45% RAYON 3% SPANDEX BLEACHED WOVEN FABRIC GSM 150+/-10%	3824 SQM
5	LADIES SHORTS MADE OF 52% LINEN 45% RAYON 3% SPANDEX DYED WOVEN FABRIC GSM 150+/- 10% STYLE NO. 72624SPH000040	5028 NOS	FABRIC TO BE USED IN THE GARMENT 52% LINEN 45% RAYON 3% SPANDEX DYED WOVEN	10056 SQM

			FABRIC GSM 150+/-10%	
6	GIRLS DRESS MADE OF 55% LINEN 45% VISCOSE YARN DYED WOVEN FABRIC GSM 190+/-10% STYLE NO. BR181 190380	3417 NOS	FABRIC TO BE USED IN THE GARMENT 55% LINEN 45% VISCOSE YARN DYED WOVEN FABRIC GSM 190+/-10%	6151 SQM
7	GIRLS TOP MADE OF 52% LINEN 45% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 150+/-10% STYLE NO. 47324SPW000040	2352 NOS	FABRIC TO BE USED IN THE GARMENT 52% LINEN 45% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 150+/-10%	2470 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	95 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004296AM23
RA File Number	05AX04002318 AM23
Licence No and Date	0511015778/11/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD. 2. Colored Image and Measurement chart. 3. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form. <p>The case stands deferred for re-listing.</p>	

Case No.	96 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004297AM23
RA File Number	03AX04004016 AM23
Licence No and	0311019153/11/11/2022

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that export items are rubberised sheets and NC-7 is the nodal NC for fixation of norms for plastic and rubber items. Therefore, committee decided to refer to NC-7 for further processing.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	97 / NC/5/MEET/Dec/202223/22		
Case Status	Case Approved		
Party Name	LOYAL TEXTILE MILLS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023		
HQ File Number	HQRNORM APPLY 00004301AM23		
RA File Number	32AX04000337 AM23		
Licence No and Date	3211003932/11/11/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and taking cue from SION J-104, based on recommendation of technical authority; decided to approve the Adhoc norms as under: -			
Export item	Qty.	Import item	Qty. Recommended
71% IMPORTED COTTON/10% INDIAN COTTON/9% POLYESTER FILAMENT YARN/10% POLYESTER FIBRE BLENDED KNITTED FABRIC GREY	600000 Kg.	RAW COTTON	532500 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	98 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004302AM23
RA File Number	32AX04000338 AM23
Licence No and Date	3211003934/11/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and taking cue from SION J-105, based on recommendation of technical authority; decided to approve the Adhoc norms as under: -	

Export item	Qty.	Import item	Qty. Recommended
95% COMBED COTTON/5% SPANDEX YARN BLENDED KNITTED FABRIC HEATSET GREY	345000 Kg.	RAW COTTON	422470 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	99 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004315AM23
RA File Number	06AX04000257 AM23
Licence No and Date	0611001707/11/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	100 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	PRAKASH IMPEX
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004338AM23
RA File Number	04AX04000716 AM23
Licence No and Date	0411004441/14/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;	
<ol style="list-style-type: none"> 1. Specification and thickness of Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa and PROCESSED SHEEP LEATHERS - (WETBLUE) 2. Chemical name of all the import chemicals and compare the requirement with SION fixed at G-46 of hand book of procedure Vol II. 3. Justification of high wastage of WET-BLUE. 	
The case stands deferred for re-listing.	

Case No.	101 / NC/5/MEET/Dec/202223/22
----------	-------------------------------

Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004349AM23
RA File Number	32AX04000349 AM23
Licence No and Date	3211003939/14/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Colored Image of each product with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	102 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004350AM23
RA File Number	32AX04000350 AM23
Licence No and Date	3211003938/14/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Colored Image of each product with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	103 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	SIDHAA CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004337AM23
RA File Number	05AX04002311 AM23
Licence No and	0511015800/14/11/2022

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Colored Image of each product with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	104 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004367AM23
RA File Number	05AX04002326 AM23
Licence No and Date	0511015827/15/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Colored Image of each product with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	105 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	MAGNOLIA MARTINIQUE CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004375AM23
RA File Number	05AX04002337 AM23
Licence No and Date	0511015835/15/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	106 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004379AM23
RA File Number	05AX04002346 AM23
Licence No and Date	0511015823/15/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. recommended
Ladies Blouse Made of 100% Linen Dyed Woven Fabric Gsm 140 (+/-10%)	4880 nos.	100% Linen Dyed Woven Fabric Gsm 140 (+/-10%)	2.45 Sq. Mtr/Pc
Ladies Shirt (Half Sleeve) Made of 100% Linen Dyed Woven Fabric Gsm 125 (+/-10%)	3480 Nos.	100% Linen Dyed Woven Fabric Gsm 125 (+/-10%)	2.55 Sq. Mtr/Pc
Ladies Over Blouse Made of 100% Linen Dyed Woven Fabric Gsm 125 (+/-10%)	2975 Nos.	100% Linen Dyed Woven Fabric Gsm 125 (+/-10%)	2.98 Sq. Mtr/Pc
Ladies Dress Made of 100% Linen Dyed Woven Fabric Gsm 125 (+/-10%)	1470 Nos.	100% Linen Dyed Woven Fabric Gsm 125 (+/-10%)	5.98 Sq. Mtr/Pc
Ladies Blouse Jacket Made of 100% Linen Dyed Woven Fabric Gsm 155 (+/-10%)	2595 Nos.	100% Linen Dyed Woven Fabric Gsm 155 (+/-10%)	3.25 Sq. Mtr/Pc

Style no should be mentioned in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	107 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	RAJESH PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004400AM23
RA File Number	13AX04000212 AM23
Licence No and Date	1311001573/16/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Net weight of PU sole in export 2. Is any curing agent is mixed with prepolymer while making sole if so qty. of its used? 3. Catalogue of import item from supplier <p>The case stands deferred for re-listing.</p>	

Case No.	108 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004406AM23
RA File Number	02AX04000461 AM23
Licence No and Date	0211003348/16/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning numbers of bundles (garments pcs) 2. Colored Image of each product with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Waist is 44 inches. This does not justify the consumption over SION (2.25SQM per Pc). Justification is required <p>The case stands deferred for re-listing.</p>	

Case No.	109 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004408AM23

RA File Number	03AX04003976 AM23
Licence No and Date	0311019280/17/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Wastage of 11.5% is very high. Applicant may justify through manufacturing steps, stage-wise wastage with justification. 2. Applicant may furnish Fin put fabric in SQMs present in the liner and SQMs of corresponding input silk fabrics per liner. <p>The case stands deferred for re-listing.</p>	

Case No.	110 / NC/5/MEET/Dec/202223/22		
Case Status	Case Approved		
Party Name	AYM SYNTEX LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023		
HQ File Number	HQRNORM APPLY 00004438AM23		
RA File Number	03AX04004106 AM23		
Licence No and Date	0311019322/18/11/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
POLYPROPYLENE BULK CONTINOUS FILAMENT YARN	500 MT	POLYPROPYLENE CHIPS	515 MT
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	111 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	KERALA BALERS PRIVATE LTD
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004450AM23
RA File Number	10AX04000206 AM23
Licence No and Date	1011001466/18/11/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the net weight of PVC compound in export.

The case stands deferred for re-listing.

Case No.	112 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004451AM23
RA File Number	03AX04004163 AM23
Licence No and Date	0311019346/18/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following:

1. GSM and width of input fabric.
2. Complete measurement chart.
3. Requirement export wise import items in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	113 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004458AM23
RA File Number	03AX04004161 AM23
Licence No and Date	0311019354/18/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	114 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023

and Date	
HQ File Number	HQRNORM APPLY 00004459AM23
RA File Number	02AX04000460 AM23
Licence No and Date	0211003359/18/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Colored image for each export items. 2. No of bundle in each CAD. 3. Justification to claim 2.78 SQM per Pc for the trouser of 44 inches' waist. 4. Component where 2nd fabric is used with justification for the quantity claimed. Please show the component in colored image. <p>The case stands deferred for re-listing.</p>	

Case No.	115 / NC/5/MEET/Dec/202223/22			
Case Status	Case Approved			
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023			
HQ File Number	HQRNORM APPLY 00004462AM23			
RA File Number	03AX04004162 AM23			
Licence No and Date	0311019358/18/11/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1	Outer Garment, 100% Polyester fabric with Polyurethane membrane, GSM 275 +/-10%	975 Nos.	100% Polyester fabric with Polyurethane membrane, GSM 275 (+/-10%)	2.48 Sq. Mtr/Pc
2	Outer Garment, 100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%, 100% Polyamide Knitted Fabric with Polyurethane membrane, GSM 135 +/-10%	55 Nos.	100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%, 100% Polyamide Knitted Fabric with Polyurethane membrane,	3.50 Sq. Mtr/Pc
			100% Polyamide Knitted Fabric with Polyurethane membrane,	0.65 Sq. Mtr/Pc

			GSM 135 +/-10%	
3	Outer Garment, 100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%	485 Nos.	100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%	2.71 Sq. Mtr/Pc
4	Outer Garment, 100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%	300 Nos.	100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%	2.71 Sq. Mtr/Pc
5	Outer Garment, 100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%, 100% Polyamide Knitted Fabric with Polyurethane membrane, GSM 135 +/-10%	250 Nos.	100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%, 100% Polyamide Knitted Fabric with Polyurethane membrane, GSM 135 +/-10%	3.50 Sq. Mtr/Pc 0.66 Sq. Mtr/Pc
Accessories-Net to Net.				
GSM should be matched in both the import and export items.				
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	116 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004504AM23
RA File Number	05AX04002387 AM23
Licence No and Date	0511015912/21/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> 1. Colored image of each garment 2. Consumption of inputs in SQMs per Pc of each export product without considering shrinkage and other pre-garment making waste 3. Pre- garment making processing steps, stage-wise wastage with justification. 	

The case stands deferred for re-listing.

Case No.	117 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	SUPERFIL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004516AM23
RA File Number	04AX04000750 AM23
Licence No and Date	0411004483/21/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	118 / NC/5/MEET/Dec/202223/22												
Case Status	Case Approved												
Party Name	BHIM POLYFAB INDUSTRIES												
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023												
HQ File Number	HQRNORM APPLY 00004491AM23												
RA File Number	03AX04004025 AM23												
Licence No and Date	0311019372/21/11/2022												
Norms Committee Decision:													
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:													
<table><tr><th>Export item</th><th>Qty.</th><th>Import item</th><th>Qty. Recommended</th></tr><tr><td rowspan="2">Flexible Intermediate Bulk Container (Attachment Bag) (Net Content : PP Granules 68% : 68000 kgs, U.V. Stabilizer Master batch (Containing Not more than 20% U.V. Stabilizer) 2% : 2000 kgs, Polypropylene Recycled Granules 30% : 30,000 kgs)</td><td rowspan="2">100000 Kg.</td><td>PP Granules</td><td>76160 Kg.</td></tr><tr><td>U.V. Stabilizer Master batch (Containing not more than 20% U.V. Stabilizer)</td><td>2000 Kg.</td></tr></table>				Export item	Qty.	Import item	Qty. Recommended	Flexible Intermediate Bulk Container (Attachment Bag) (Net Content : PP Granules 68% : 68000 kgs, U.V. Stabilizer Master batch (Containing Not more than 20% U.V. Stabilizer) 2% : 2000 kgs, Polypropylene Recycled Granules 30% : 30,000 kgs)	100000 Kg.	PP Granules	76160 Kg.	U.V. Stabilizer Master batch (Containing not more than 20% U.V. Stabilizer)	2000 Kg.
Export item	Qty.	Import item	Qty. Recommended										
Flexible Intermediate Bulk Container (Attachment Bag) (Net Content : PP Granules 68% : 68000 kgs, U.V. Stabilizer Master batch (Containing Not more than 20% U.V. Stabilizer) 2% : 2000 kgs, Polypropylene Recycled Granules 30% : 30,000 kgs)	100000 Kg.	PP Granules	76160 Kg.										
		U.V. Stabilizer Master batch (Containing not more than 20% U.V. Stabilizer)	2000 Kg.										
RA concerned may take necessary action subject to compliance of other usual conditions.													

Case No.	119 / NC/5/MEET/Dec/202223/22
----------	-------------------------------

Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004523AM23
RA File Number	05AX04002410 AM23
Licence No and Date	0511015935/22/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	120 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004524AM23
RA File Number	05AX04002443 AM23
Licence No and Date	0511015936/22/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that attached documents are wrong and are not matching with the export items intends to export in Authorisation. Therefore, committee decided ask the firm to furnish the proper CAD, Image (coloured) and measurement chart provided by the buyer.</p>	

Case No.	121 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	ROYALE SPORTSWEAR
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004532AM23
RA File Number	05AX04002437 AM23
Licence No and Date	0511015945/22/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Colored Image of each product with marking of each fabric. 	

3. Measurement specifications provided by buyer for each export item.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	122 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	POTISSIMUS ARROW SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004551AM23
RA File Number	04AX04000760 AM23
Licence No and Date	0411004502/23/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Specification/Thickness/width? GSM of all the import items including Cow finished leather and synthetic lining, as applicable, 2. To give CAD/CAM of cutting Leather for the manufacturing Export items, indicating calculation and wastage and also whether it is ladies or Gents. 3. Compare the requirement in tabular form with SION G-13 or G-22 OR both, as the case may be and If any, additional items/higher quantities are required other than SIONs fixed, then to give justification. <p>The case stands deferred for re-listing.</p>	

Case No.	123 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	PEE AAA IMPEX
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004582AM23
RA File Number	32AX04000365 AM23
Licence No and Date	3211003995/24/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions</p>	

Case No.	124 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023

and Date	
HQ File Number	HQRNORM APPLY 00004596AM23
RA File Number	05AX04002457 AM23
Licence No and Date	0511016011/25/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	125 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004611AM23
RA File Number	04AX04000764 AM23
Licence No and Date	0411004521/25/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Application function of export items. 2. Calculation giving net import content and wastage separately. 3. Specification of import items wherever applicable. <p>The case stands deferred for re-listing.</p>	

Case No.	126 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004614AM23
RA File Number	05AX04002480 AM23
Licence No and Date	0511016025/25/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p>	

1. CAD/Lay-Marker mentioning import/export serial no
2. Colored Image of each product with marking of each fabric.
3. Measurement specifications provided by buyer for each export item.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	127 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004615AM23
RA File Number	05AX04002328 AM23
Licence No and Date	0511016039/25/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	128 / NC/5/MEET/Dec/202223/22
Case Status	Case Deferred
Party Name	E-LAND FASHION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004617AM23
RA File Number	32AX04000362 AM23
Licence No and Date	3211004006/25/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Weight of export product in Kgs 2. Contents of indigenous and imported yarn in export product in kgs 3. Wastage claimed from imported input to garment product with justification. <p>The case stands deferred for re-listing.</p>	

Case No.	129 / NC/5/MEET/Dec/202223/22
Case Status	Case Approved

Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023
HQ File Number	HQRNORM APPLY 00004595AM23
RA File Number	05AX04002477 AM23
Licence No and Date	0511016012/25/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	130 / NC/5/MEET/Dec/202223/22		
Case Status	Case Approved		
Party Name	LOYAL TEXTILE MILLS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 22 and 05/01/2023		
HQ File Number	HQRNORM APPLY 00004655AM23		
RA File Number	32AX04000378 AM23		
Licence No and Date	3211004022/28/11/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and taking cue from SION J-104, J-105 and recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
71% IMPORTED COTTON/10% INDIAN COTTON/9% POLYESTER FILAMENT YARN/10% POLYESTER FIBRE BLENDED KNITTED FABRIC GREY	100000 KGS	Raw Cotton	88750 KGS
COTTON/SPANDEX YARN BLENDED KNITTED FABRIC HEATSET GREY 95% COMBED COTTON/5% SPANDEX YARN BLENDED KNITTED FABRIC HEATSET GREY	100000 KGS	Raw Cotton	118750 KGS
COTTON KNITTED FABRIC GREY 100% COTTON COMBED KNITTED FABRIC GREY SINGLE JERSEY	100000 KGS	Raw Cotton	128900 KGS
RA concerned may take necessary action subject to compliance of other usual conditions.			

